

## ORISSA HIGH COURT

### FILING REPORT AS ON :24/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBA/0000040/2019	BISWAJIT MOHANTY VS SUBHRAKANTA DAS MOHAPATRA	NILAKANTHA JUJHARSIN VS	// ()
2	ARBP/0000085/2019	BIRAT CH.DAGARA VS ORISSA MANGANESE AND MINERALS LTD.	BIPLABA MOHANTY VS	// ()
3	ARBP/0000086/2019	SARADA PR.NAYAK VS NATIONAL HIGHWAY AUTHORITIES OF INDIA	UMESH CHANDRA BEHURA VS	// ()
4	BLAPL/0011189/2019	ASHISH RANJAN @ AASHISH RANJAN @ ASISH K. SINGH VS STATE OF ODISHA	K. SINGHVA MOHANTY VS	KHANDAGIRI P.S. /584 /2019 ()
5	BLAPL/0011190/2019	UPENDRA BARIK VS STATE OF ODISHA	B.N.MAHAPATRA VS	RAIRANGPUR (RURAL) /66 /2019 ()
6	BLAPL/0011191/2019	SUBASH BARIK VS STATE OF ODISHA	B.N.MAHAPATRA VS	RAIRANGPUR (RURAL) /66 /2019 ()
7	BLAPL/0011192/2019	BHAKTA CHARAN DANGA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BAUNISUNI /145 /2019 ()
8	BLAPL/0011193/2019	DIPAK SAHOO VS STATE OF ODISHA	AJIT KUMAR PANDA VS	PARJANG /64 /2016 ()
9	BLAPL/0011194/2019	BODA KALIA @ DURYODHANA JENA VS STATE OF ODISHA	ANIL KUMAR DALAI VS	PIPLI /223 /2019 ()
10	BLAPL/0011195/2019	MANU @ MANOJ BHOL VS STATE OF ODISHA	SUSMITA PATTNAIK VS	CHANDANPUR /25 /2018 ()
11	BLAPL/0011196/2019	LOCHAN MUNDA VS STATE OF ODISHA	ARIJEET MISHRA VS	SUKINDA /216 /2019 ()

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12	BLAPL/0011197/2019	DIBYAJYOTI MOHANA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	BISOI /76 /2019 () //
13	BLAPL/0011198/2019	MANGULU XESS VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	RAJGANGPUR /156 /2014 () //
14	BLAPL/0011199/2019	BUTHI @ SUJAN PUNJI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /94 /2019 () //
15	BLAPL/0011200/2019	SUMANTA NAIK VS STATE OF ODISHA	DEBASIS MISHRA VS	KEONJHAR SADAR /121 /2019 () //
16	BLAPL/0011201/2019	RANJIT JHANKAR VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	SASON /107 /2019 () //
17	BLAPL/0011202/2019	PADMA CHARAN BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	TALCHER TOWN /46 /2018 () //
18	BLAPL/0011203/2019	HARAMOHAN MOHANTA VS STATE OF ODISHA	SANTOSH KUMAR PATTANAİK VS	BISOI /67 /2019 () //
19	BLAPL/0011204/2019	VIJAYANANDA RANA @ BIJU VS STATE OF ODISHA	RANJAN KUMAR PRADHAN (A) VS	KUMBHARAPARA /222 /2019 () //
20	BLAPL/0011205/2019	DILLIP KUMAR SETHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAJURIPADA /45 /2018 () //
21	BLAPL/0011206/2019	KRUSHNA PODH VS STATE OF ODISHA	KIRTAN DANG VS	BOLANGIR SADAR /37 /2013 () //
22	BLAPL/0011207/2019	DURYODHAN NAYAK VS STATE OF ODISHA	DEBASIS MISHRA VS	POLASARA PS /134 /2019 () //
23	BLAPL/0011208/2019	MANOJ DEHURY	DEBENDRA DHAR	BANTALA /76 /2019

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0011209/2019	KALIA @ KISHORE KUMAR SINGH @ SING	SURESH KUMAR JENA	NILGIRI /152 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0011210/2019	DWARIKA PRASAD SAHU	JAGABANDHU SAHU	PADAMPUR /269 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0011211/2019	LITU KUMAR JENA	ASHUTOSH MOHANTA	KEONJHAR TOWN /356 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0011212/2019	JITEN PATRA @ JITEN @ JITENDRA NATH @	KALYA KANTA DWIBEDI	RAIRANGPUR (RURAL) /89 /2016
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0011213/2019	MANAS JENA	B.PASAYAT	JAJPUR TOWN /265 /2018
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0011214/2019	UJJAIMANI @ UJAIMANI BAG	A.K.BARAL	TITILAGARH /114 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0011215/2019	JAULI APPEYA	ASHOK DAS	GOPALPUR /128 /2018
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0011216/2019	GUPTESWAR MAHAKUD @ GUPTESWAR @	SURESH KANTA DWIBEDI	MANAMUNDA /84 /2018
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0011217/2019	JAGANNATH MAJHI	DEBASIS MISHRA	BARKOTE /162 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0011218/2019	BABAJI @ DHAULIA @ DHALESWAR NAYAK AKSHAYA KUMAR PANDEY		PATTAMUNDAI /413 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0011219/2019	JITEN @ JITUN KANDI @ JITEN KUMAR KANDI	KARUNAKAR GAYA	ERASAMA /138 /2019
		VS	VS	()

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35	BLAPL/0011220/2019	STATE OF ODISHA DIPU @ DIPAK KUMAR DAS VS	MADHU SUDAN CHHOTARAY VS	// BIDANASI /4 /2016 ()
36	BLAPL/0011221/2019	STATE OF ODISHA LAGURA @ HGURA SINGH VS	SURESH KUMAR JENA VS	// NILGIRI /308 /2019 ()
37	BLAPL/0011222/2019	STATE OF ODISHA SK.JULFIKAR @ SK.ZULFUKAR VS	BIJAYA KUMAR RAGADA VS	// BHADRAK RURAL /631 /2019 ()
38	BLAPL/0011223/2019	STATE OF ODISHA MUKESH KUMAR YADEV VS	ASHOK DAS VS	// MOHANA /152 /2019 ()
39	BLAPL/0011224/2019	STATE OF ODISHA DINESH KUMAR SWAIN VS	SOURA CHANDRA MOHAPATRA VS	// JAGATPUR /314 /2019 ()
40	BLAPL/0011225/2019	STATE OF ODISHA PRAKASH SETHI VS	SURYAKANTA DWIBEDI VS	// KHAJURIPADA /45 /2018 ()
41	BLAPL/0011226/2019	STATE OF ODISHA SURENDRA CHOUDHURY @ SUNDI VS	SUBODH KUMAR MOHANTY VS	// BRAJARAJNAGAR /277 /2019 ()
42	BLAPL/0011227/2019	STATE OF ODISHA GOBINDA ROUT @ VICKY VS	S.ROUT VS	// ANGUL TOWN /693 /2019 ()
43	BLAPL/0011228/2019	STATE OF ODISHA LOCHAN BANDAKI VS	JULU KHANSAMA VS	// KANTAMAL /239 /2018 ()
44	BLAPL/0011229/2019	STATE OF ODISHA SURAJ KUMAR SAHA VS	SANJAY KUMAR DAS-2 VS	// AIR FIELD P.S. /156 /2014 ()
45	BLAPL/0011230/2019	STATE OF ODISHA DEBASMITA PARIDA @ DEBASMITA BISWAL VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	// KENDRAPARA /231 /2019 () //

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46	BLAPL/0011231/2019	BIMAL HARIJAN VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KANDARPUR /106 /2019 () //
47	BLAPL/0011232/2019	PARDEEP MALLI @ MALI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BOIPARIGUDA /171 /2019 () //
48	BLAPL/0011233/2019	BIKALA @ BALARAM MEHER VS STATE OF ODISHA	DEEPAK KU. SAHOO VS	ANGUL TOWN /854 /2019 () //
49	BLAPL/0011234/2019	ALOK KUMAR SAHU VS STATE OF ORISSA	SAMVIT MOHANTY VS	PIPLI /321 /2019 () //
50	BLAPL/0011235/2019	KALIA @ KALANDI BEHERA VS STATE OF ODISHA	P.K.BEHERA VS	MARSHAGHAI /187 /2017 () //
51	BLAPL/0011236/2019	SADHU DAS VS STATE OF ODISHA	ABHIJIT DAS VS	GHATAGAON /46 /2019 () //
52	BLAPL/0011237/2019	RAJESH MAHANTA VS STATE OF ODISHA	R.N.MISHRA VS	BISOI /76 /2019 () //
53	BLAPL/0011238/2019	KANHU CHARAN BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHAULIAGANJA /426 /2019 () //
54	BLAPL/0011239/2019	ALI HASAN @ ALI HUSSAIN VS STATE OF ODISHA	S.K.JOSHI VS	CHATRAPUR /59 /2019 () //
55	BLAPL/0011240/2019	SAKTI @ DIBYAJIT BARIK VS STATE OF ODISHA	S.ROUT VS	JAGATPUR /372 /2019 () //
56	BLAPL/0011241/2019	RAJESH MAHANTA VS STATE OF ODISHA	R.N.MISHRA VS	GORUMOHISANI /37 /2019 () //
57	BLAPL/0011242/2019	NRUSINGHA BHOI	SUSANTA KUMAR TRIPATHY	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0011243/2019	RABI DAS	BRAJABANDHU BISWAL	BANAPUR P.S. /180 /2015
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0011244/2019	DILLIP PATTANAİK	P.K.MOHAPATRA	JANKIA P.S. /143 /2019
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0011245/2019	SATYABAN PATRA	BISWAJIT NAYAK	SORO /578 /2019
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0011246/2019	G.RABI @ G.RABI PATRA	RAJENDRA N.ROUT	BERHAMPUR SADAR /154 /2019
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0011247/2019	BULU NAYAK	DEBASIS MISHRA	POLASARA PS /134 /2019
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0011248/2019	BASANTA KUMAR BEHERA@CHINTU	JAGABANDHU SAHU	BHATILI /76 /2019
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0011249/2019	PADMALAVA JENA	S.ROUT	KHANDAGIRI P.S. /156 /2019
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0011250/2019	TUTUNI @ ASHOK KUMAR BEHERA	S.ROUT	JAGATPUR /372 /2019
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0011251/2019	PINTU @ SANGRAM KESHARI DAS	SANTOSH KUMAR SAMANTARAY	KHURDA P.S. /360 /2019
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0011252/2019	KIRATI KHETI	KALI PRASANNA MISHRA	MANAMUNDA /122 /2018
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0011253/2019	BIJU @ BIJOY MALLICK	SATYA RANJAN MULIA	AUL /145 /2016
		VS	VS	()

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69	BLAPL/0011254/2019	STATE OF ODISHA BUCHU @ SANJAY MAJHI VS	DEBASIS MISHRA VS	// BARKOTE /162 /2019 ()
70	BLAPL/0011255/2019	STATE OF ODISHA SITA NAYAK VS	AMITAV TRIPATHY VS	// ODAGAON /71 /2015 ()
71	BLAPL/0011256/2019	STATE OF ODISHA ASI MUTA VS	JUGALA KISHORE PANDA VS	// M.V.79 /31 /2019 ()
72	BLAPL/0011257/2019	STATE OF ODISHA NIRMAL SHARMA VS	DEEPAK KU. SAHOO VS	// RAJNAGAR /233 /2019 ()
73	BLAPL/0011258/2019	STATE OF ODISHA BHASKAR BHOI @ SUNIL VS	SURYAKANTA DWIBEDI VS	// KANTAMAL /66 /2017 ()
74	BLAPL/0011259/2019	STATE OF ODISHA BASANTA SETHI VS	N.SAHANI VS	// SORO /519 /2019 ()
75	BLAPL/0011260/2019	STATE OF ODISHA GANESH MALLICK @ GANIA VS	SAROJ KUMAR PADHI VS	// SATYABADI /145 /2019 ()
76	BLAPL/0011261/2019	STATE OF ODISHA HARSH @ HARSHA KUMAR ROUT VS	KURESH PRASAD DASH VS	// ASKA /48 /2016 ()
77	BLAPL/0011262/2019	STATE OF ODISHA PABANA @ SIBARAM GOUDA VS	KURESH PRASAD DASH VS	// BUGUDA /107 /2019 ()
78	BLAPL/0011263/2019	STATE OF ODISHA MANAS BISWAL VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /291 /2019 ()
79	BLAPL/0011264/2019	STATE OF ODISHA BHASKAR MALIK @ KANDHA @ BEDA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// TARASINGI /50 /2019 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
80	BLAPL/0011265/2019	JAYEE BEHERA VS STATE OF ODISHA	B.S.DASPARIDA VS	INDUSTRIAL /107 /2019 () //
81	BLAPL/0011266/2019	SOUBHAGYA SAHU VS STATE OF ODISHA	B.S.DASPARIDA VS	BHADRAK RURAL /596 /2019 () //
82	BLAPL/0011267/2019	BIRANCHI KHILAR VS STATE OF ODISHA	RAJESH KUMAR MOHAPATRA VS	CHHENDIPADA /186 /2019 () //
83	BLAPL/0011268/2019	BABUL @ DIPTISUNDAR BAIRIGANJAN VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	RANPUR /216 /2019 () //
84	BLAPL/0011269/2019	SOREN PURTY VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	PARJANG /142 /2018 () //
85	BLAPL/0011270/2019	BINOD KUMAR SAHOO VS STATE OF ODISHA	S.K.BHANJADEO VS	JARADA /167 /2019 () //
86	BLAPL/0011271/2019	BAPUJI BEHERA @ SIBA PRASAD BEHERA VS STATE OF ODISHA	PRADIPTA VARMA VS	JAGANNATHA PRASAD /153 /2019 () //
87	BLAPL/0011272/2019	LAXMAN MALLIK VS STATE OF ODISHA	ASIT KU JENA VS	BALICHANDRAPUR /298 /2019 () //
88	BLAPL/0011273/2019	SUMIT @ ATUL VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	SUNABEDA /159 /2019 () //
89	BLAPL/0011274/2019	ABHAYA SAHOO VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	SPL.TASK FORCE /15 /2019 () //
90	BLAPL/0011275/2019	ADITYA MEHER VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SAMBALPUR CYBER /18 /2019 () //
91	BLAPL/0011276/2019	JOSHEYA GAMANGA	RAMESH AGARWAL	/ /0



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		VS	VS	0
		STATE OF ODISHA		//
92	BLAPL/0011277/2019	MAHENDRA @ TINGU KUJUR	DHIRENDRA KUMAR MOHAPATRA	KUTRA /55 /2019
		VS	VS	0
		STATE OF ODISHA		//
93	CMAPL/0000890/2019	BRUNDABAN PATRA	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
94	CMAPL/0000891/2019	GUNANIDHI SAHOO	ADV.	//
		VS	VS	0
		PRINCIPAL SECY. TO GOVT. COMMERCE AND TRANSPORT (T) DEPT. GOVT. COMMERCE AND TRANSPORT(T) DEPT.		
95	CMAPL/0000892/2019	RAJESH KUMAR MISHRA	adv.	//
		VS	VS	0
		STATE OF ODISHA		//
96	CMAPL/0000893/2019	STATE OF ODISHA	SR.S.C.(S AND ME)	//
		VS	VS	0
		BHAIRAB KUMAR DEHURY		//
97	CMAPL/0000894/2019	AINA BIBI	ADV.	//
		VS	VS	0
		HAZIRA BIBI		//
98	CMAPL/0000895/2019	UTTAM KUMAR SAHOO	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
99	CMAPL/0000896/2019	ANIL KUMAR SAHOO	ADV.	//
		VS	VS	0
		STATE BANK OF INDIA and ANR.		//
100	CMAPL/0000897/2019	JAYADEB SAHU	ADV.	//
		VS	VS	0
		BHURI BARIHA		//
101	CMAPL/0000898/2019	EXECUTIVE ENGINEER,BERHAMPUR ELECTRIC	ADM. DIVN.,SOUTHCO.	//
		VS	VS	0
		RINKI SAHU		//
102	CMAPL/0000899/2019	DAMAYANTI SAHU	ADV.	//
		VS	VS	0

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103	CMAPL/0000900/2019	NARENDRA BEHERA LALMOHAN SETHY VS	MAHESWAR MOHANTY VS	// // 0
104	CMAPL/0000901/2019	CHHATISH CH.SAHU DASARATHI BARAL VS	ADV. VS	// // 0
105	CMAPL/0000902/2019	PARAKASH CH.SAHOO MOHAMMAD EQBAL VS	SILADITYA RAY VS	// // 0
106	CMAPL/0000903/2019	THE SECRETARY REVENUE AND DISASTER MANAGEMENT DEPARTMENT HALIMA BIBI VS	JAYADEBA BEHERA VS	// // 0
107	CMAPL/0000904/2019	STATE and ORS. BIJAYA CHANDRA SAHU VS	ADV. VS	// // 0
108	CMP/0001457/2019	STATE OF ODISHA ANANDA CHANDRA BEHERA @ UTTARKABAHAR VS	BRAMODA KUMAR MISHRA VS	// // 0
109	CMP/0001458/2019	SARAT CHANDRA BEHERA APARNA DAS VS	VIVEKANANDA JENA VS	// // 0
110	CMP/0001459/2019	ARUN KUMAR DAS AINLA PADHAN VS	KIRTAN DANG VS	// // 0
111	CMP/0001460/2019	NUADEI BHOI PRADIP@PRADEEP KU.DASH VS	DEBENDRA PATNAIK VS	// // 0
112	CMP/0001461/2019	ROSALINI DASH BAINSI BEHERA @ BANSI BEHERA VS	N.SAHANI VS	// // 0
113	CMP/0001462/2019	KESHAB BEHERA INDRAMANI MOHARANA VS	AKSHAYA KUMAR MOHAPATRA VS	// // 0
		PABITRA MOHARANA		//

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114	CMP/0001463/2019	KRUSHNA CHANDRA DAS VS LAXMAN DAS	A.K.SAHU VS	// 0 //
115	CMP/0001464/2019	REBATI MOHAPATRA VS SUMATI MOHAPATRA	L.MISHRA VS	// 0 //
116	CMP/0001465/2019	BHAMA JENA VS ANANDA JENA	P.C.MISHRA VS	// 0 //
117	CMP/0001466/2019	SUJAYA SHANKAR SINGH DEO VS JYOTI PRATAP SINGH	SANTOSH KUMAR SAMANTRAY VS	// 0 //
118	CMP/0001467/2019	REBATI MOHAPATRA VS PRADEEP MOHAPATRA	L.MISHRA VS	// 0 //
119	CMP/0001468/2019	REBATI MOHAPATRA VS SRIDHAR MOHAPATRA	L.MISHRA VS	// 0 //
120	CMP/0001469/2019	KALYANI BARAJ VS BASANTA DEBI @ BASANTA BARAJA	A.K.SARANGI VS	// 0 //
121	CMP/0001470/2019	BISMAY SAMAL VS BHAGYALAXMI SWAIN	BIBEKANANDA BHUYAN VS	// 0 //
122	CMP/0001471/2019	SHYAMA SUNDAR SAHOO VS BASANTI SAHOO	BHASKAR CHANDRA PANDA VS	// 0 //
123	CMP/0001472/2019	KABULA BEHERA @ NARESH CH BEHERA VS BAURI BEHERA	RABINDRA KUMAR SAHOO VS	// 0 //
124	CMP/0001473/2019	MADAN MOHAN PRADHAN VS AHALYA MAHANTA	AMIT PRASAD BOSE VS	// 0 //
125	CMP/0001474/2019	JAYADEV TOWER APARTMENT OWNERS ASSOCIATION	AMIT PRASAD BOSE	//

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		VS	VS	0
126	CMP/0001475/2019	SATYA PRAKASH RATH SUMATI DAS	AMIT PRASAD BOSE	//
		VS	VS	0
127	CMP/0001476/2019	RABINDARA NATH PARIDA SUMATI DAS	AMIT PRASAD BOSE	//
		VS	VS	0
128	CONTC/0002735/2019	RABINDARA NATH PARIDA NARAYAN CHANDRA DASH	MIHIR KUMAR DASH	//
		VS	VS	0
129	CONTC/0002736/2019	CHITRA ARUMAGAM MINATI UPADHYAYA	ADV	//
		VS	VS	0
130	CONTC/0002737/2019	RAJESH PANDIT BHARAT KUMAR BEHERA	ADV	//
		VS	VS	0
131	CONTC/0002738/2019	RAMESH JENA BHARAT KUMAR BEHERA	ADV	//
		VS	VS	0
132	CONTC/0002739/2019	RAMESH JENA SRIDHAR JENA	ADV	//
		VS	VS	0
133	CONTC/0002740/2019	RATNA MAYA BEHERA BHAMA KISHAN	ADV	//
		VS	VS	0
134	CONTC/0002741/2019	NIKHIL PAVAN KALYAN JIWAN KISHORE PARIDA	ABHIRAM SWAIN	//
		VS	VS	0
135	CONTC/0002742/2019	BHASKAR BARIK NIKHILA UTKAL GRAMA RAKSHI SANGHA	ADV	//
		VS	VS	0
136	CONTC/0002743/2019	ADITYA PRASAD PADHI CHITTARANJAN MISHRA	B.S.TRIPATHY (1)	//
		VS	VS	0

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137	CONTC/0002744/2019	SANTOSH KUMAR SAMAL SADANANDA BEHERA VS V.V.YADAV	PRAMODA KUMAR DASH VS	// // 0 //
138	CONTC/0002745/2019	SAROJ KUMAR MOHAPATRA VS CHITHRA ARUMUGAM	ADV VS	// 0 //
139	CONTC/0002746/2019	DHRUBA CHARAN SAHOO VS CHITHRA ARUMUGAM	ADV VS	// 0 //
140	CONTC/0002747/2019	TRINATH SAHOO VS CHITHRA ARUMUGAM	ADV VS	// 0 //
141	CONTC/0002748/2019	JAGDISH CH.KAR VS CHITHRA ARUMUGAM	SANJIB KUMAR RATH VS	// 0 //
142	CONTC/0002749/2019	SANTI LATA SAHOO VS CHHITRA ARUMUGAM	SANJIB KUMAR RATH VS	// 0 //
143	CONTC/0002750/2019	KAILASH CHANDRA SAHOO VS CHHITRA ARUMUGAM	SANJIB KUMAR RATH VS	// 0 //
144	CONTC/0002751/2019	BALAKRUSHNA SAHOO VS CHHITRA ARUMUGAM	SANJIB KUMAR RATH VS	// 0 //
145	CONTC/0002752/2019	GURUDEV JENA VS CHHITRA ARUMUGAM	SANJIB KUMAR RATH VS	// 0 //
146	CONTC/0002753/2019	LAXMIDHAR BARIK VS SECRETARY TO GOVERNMENT	ADV VS	// 0 //
147	CONTC/0002754/2019	PADMALOCHAN DIXIT VS BHUPENDRA SINGH POONIA	ADV VS	// 0 //

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148	CONTC/0002755/2019	NABIN KUMAR RAM VS BHUPENDRA SINGH POONIA	ADV VS	// 0 //
149	CONTC/0002756/2019	LACHHAMAN SAHU VS BHUPENDRA SINGH POONIA	ADV VS	// 0 //
150	CONTC/0002757/2019	MUKUNDA TANDI VS JYOTI RANJAN PRADHAN	ADV VS	// 0 //
151	CONTC/0002758/2019	SATYA NARAYAN KHAMARI VS BHUPENDRA SINGH POONIA	ADV VS	// 0 //
152	CONTC/0002759/2019	RADHASHYAM NAYAK VS KAMAJIT DAS	ADV VS	// 0 //
153	CONTC/0002760/2019	S.K.AKTAR HUSSAIN VS CHITRA ARUMUGAM	DILLIP KUMAR SAHU VS	// 0 //
154	CONTC/0002761/2019	TILOTTAMA MOHAPATRA VS CHITRA ARUMUGAM	DILLIP KUMAR SAHU VS	// 0 //
155	CONTC/0002762/2019	SURYANARAYAN PRASAD BHAGAT VS NIKUNJA BIHARI DHAL	PRAFULLA KUMAR RATH VS	// 0 //
156	CONTC/0002763/2019	PRADEEP MAJHI VS SUNIL KUMAR PARTH	ADV VS	// 0 //
157	CONTC/0002764/2019	PRAVAT KUMAR BEHERA VS MANOJ KUMAR NAYAK	ADV VS	// 0 //
158	CONTC/0002765/2019	PABITRA MOHAN RAJGURU VS MANOJ KUMAR NAYAK	ADV VS	// 0 //
159	CONTC/0002766/2019	JAYARAM SAHU	ADV	//

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		VS	VS	()
160	CONTC/0002767/2019	CHITRA ARUMUGAM DASHARATHA SAHU	ADV	//
		VS	VS	()
161	CONTC/0002768/2019	CHITRA ARUMUGAM SUDHAKAR SAHOO	ADV	//
		VS	VS	()
162	CONTC/0002769/2019	CHITRA ARUMUGAM SUSANTA KUMAR ROUSTRAY	ADV	//
		VS	VS	()
163	CONTC/0002770/2019	BIBHU PR.SARANGI SANJEEV KUMAR PARIDA	ADV	//
		VS	VS	()
164	CONTC/0002771/2019	BIBHU PR.SARANGI BHABAGRAHI DAS	SADASIVA PATRA	//
		VS	VS	()
165	CONTC/0002772/2019	ASWINI KUMAR MISHRA LOHITA KUMAR MOHAPATRA	BIJAYA KUMAR MISHRA	//
		VS	VS	()
166	CONTC/0002773/2019	KALPANA BEHERA CHITTARANJAN PANDA	ADV	//
		VS	VS	()
167	CRLA/0000962/2019	THE TAHASILDAR, ATTABIRA SUJANA NAIYA	BHABANI SHANKAR DAS	BANDAR MARINE /18 /2019
		VS	VS	()
168	CRLA/0000963/2019	STATE OF ODISHA SASIKANTA MOHANTY @ FORESTER	BIBHUTI RANJAN MOHANTY	//
		VS	VS	()
169	CRLMA/0000427/2019	STATE OF ODISHA SAROJ KANTA BIHARI		//
		VS	VS	/ /0
170	CRLMA/0000428/2019	STATE OF ORISSA SUNIL KUMAR NAYAK	ADV.	//
		VS	VS	BIDANASI /166 /2019
				()

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171	CRLMA/0000429/2019	STATE OF ODISHA CHANDAN BHOI VS	ADV. VS	// KANDARPUR /132 /2019 ()
172	CRLMA/0000430/2019	STATE OF ODISHA SK. YASINBOX VS	ADV. VS	// / /0 ()
173	CRLMA/0000431/2019	STATE OF ODISHA ROHIT KUMAR GAJENDRA VS	ADV. VS	// GANGAPUR (ASKA) /21 /2019 ()
174	CRLMC/0003551/2019	STATE OF ODISHA GOPAL PRADHAN VS	JAYADEBA BEHERA VS	// RANPUR /298 /2010 ()
175	CRLMC/0003552/2019	STATE OF ODISHA NAKULA@BIMBADHAR DHAL VS	A.PATTANAİK VS	// BANSADA /123 /2017 ()
176	CRLMC/0003553/2019	STATE OF ODISHA ANIL KUMAR SINGH VS	S.D.DAS VS	// LAKHANPUR /141 /2019 ()
177	CRLMC/0003554/2019	STATE OF ODISHA TRUPTI RANJAN DAS VS	P.R.CHHATOI VS	// DHAULI PS /58 /2015 ()
178	CRLMC/0003555/2019	STATE OF ODISHA DASHARATH MISHRA VS	S.D.DAS VS	// /145 /2019 ()
179	CRLMC/0003556/2019	STATE OF ODISHA ANIL KUMAR SINGH VS	S.D.DAS VS	// LAKHANPUR /146 /2019 ()
180	CRLMC/0003557/2019	STATE OF ODISHA ANIL KUMAR SINGH VS	S.D.DAS VS	// LAKHANPUR /139 /2019 ()
181	CRLMC/0003558/2019	STATE OF ODISHA BHOLA NATH SHUKLA@B.N.SUKLA VS STATE OF ODISHA	S.D.DAS VS	// LAKHANPUR /146 /2019 () //



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182	CRLMC/0003559/2019	BHOLA NATH SHUKLA@B.N.SUKLA VS STATE OF ODISHA	S.D.DAS VS	LAKHANPUR /139 /2019 () //
183	CRLMC/0003560/2019	RABINDRA KUMAR PUJARI VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	/ /0 () //
184	CRLMC/0003561/2019	GITARANI ROUT VS PRAVAKAR ROUT	PRASANTA KUMAR SAHOO VS	/ /0 () //
185	CRLMC/0003562/2019	BIJAY KUMAR NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /5 /2011 () //
186	CRLMC/0003563/2019	LALITA SUKARI VS STATE OF ODISHA	GOPINATH MISHRA VS	SATYABADI /244 /2013 () //
187	CRLMC/0003564/2019	RANJU PRADHAN VS STATE OF ODISHA	K.P.MOHANTY VS	NAYAGARH /15 /2019 () //
188	CRLMC/0003565/2019	RAJEEV@RAJIB@RAJA@RAJESH NAYAK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	NANDAPUR /15 /2017 () //
189	CRLMC/0003566/2019	BRAJA KISHROE PALA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /110 /2017 () //
190	CRLMC/0003567/2019	MAHENDRA KUMAR MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MAHILA PS SAMBALPUR /58 /2017 () //
191	CRLMC/0003568/2019	AKASH SWAIN VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	BHANJANAGAR /91 /2015 () //
192	CRLMC/0003569/2019	PRATIMA JENA VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	/ /0 () //
193	CRLMC/0003570/2019	BHARAT NAG	CHANDAN SAMANTARAY	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
194	CRLMC/0003571/2019	BUNA@SOUBHAGYA PATRA	BUDHIRAM DAS	PATTAMUNDAI /1 /2011
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMC/0003572/2019	RASMI RANJAN LENKA	MANOJ KUMAR PANDA	KRUSHNA PRASAD /19 /2019
		VS	VS	()
		STATE OF ODISHA		//
196	CRLMC/0003573/2019	AKASH SWAIN	BIBHUDANANDA MOHAPATRA	BHANJANAGAR /89 /2015
		VS	VS	()
		STATE OF ODISHA		//
197	CRLMC/0003574/2019	SABITRI MOHANTY	S.P.MOHANTY	/ /0
		VS	VS	()
		MONALISHA NAYAK		//
198	CRLMC/0003575/2019	SIBA PRASAD NARENDRA	PRADIPTA KU.MOHANTY	/60 /2011
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMC/0003576/2019	PIKU MISHRA	AJIT KUMAR PANDA	CUTTACK SADAR /446 /2019
		VS	VS	()
		STATE OF ODISHA		//
200	CRLMC/0003577/2019	KARTIKA KUMAR BISOYI@KARTIK KUMAR BISOYI	ANIRMA MAYA SAHOO	/ /0
		VS	VS	()
		SANKAR BISOYI		//
201	CRLMC/0003578/2019	PRASANT KUMAR BHUYAN	TARA PRASAD MOHAPATRA	/ /0
		VS	VS	()
		ANUPAMA DIXIT		//
202	CRLMC/0003579/2019	DEBENDRANATH PRATAP	SMRUTI RANJAN MOHAPATRA	CUTTACK VIGILANCE /36 /2005
		VS	VS	()
		STATE OF ODISHA		//
203	CRLMC/0003580/2019	NABA APAT	AMITAV TRIPATHY	RUGUDI /32 /2016
		VS	VS	()
		STATE OF ODISHA		//
204	CRLMC/0003581/2019	SUBASISH MOHANTY@RIPU	MANOJ KUMAR PANDA	KENDRAPARA /93 /2004
		VS	VS	()

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205	CRLMC/0003582/2019	STATE OF ODISHA JITENDRA TRIPATHY VS	SAMARENDRA KU.NAYAK VS	// BOUDH /178 /2018 ()
206	CRLMP/0001833/2019	STATE OF ODISHA ABHIMANYU MANDAL VS	S.P.DASH VS	// / /0 ()
207	CRLMP/0001834/2019	STATE OF ODISHA DAMBARUDHAR PANDA VS	NIRANJAN PANDA VS	// / /0 ()
208	CRLMP/0001835/2019	STATE OF ODISHA BHAGABAN BAGHA VS	B.K.ROUTRAY VS	// / /0 ()
209	CRLMP/0001836/2019	STATE OF ODISHA NUTHURA @ NUTHURI BEHERA VS	PRASANTA KUMAR SAHOO VS	// / /0 ()
210	CRLMP/0001837/2019	STATE OF ODISHA AKSHAYA KUMAR JENA VS	SAMBIT RATH VS	// / /0 ()
211	CRLMP/0001838/2019	STATE OF ORISSA DR.PRANGYARANI NAIK VS	BIJAYA KUMAR RAGADA VS	// / /0 ()
212	CRLMP/0001839/2019	STATE OF ODISHA PRAFULLA KUMAR SAHOO VS	J.RATH VS	// / /0 ()
213	CRLMP/0001840/2019	S.P, KHURDA BILASINI SWAIN VS	PRASANTA KUMAR SAHOO VS	// / /0 ()
214	CRLMP/0001841/2019	STATE OF ODISHA B.BALAKRISHNA PATRA VS	SUDARSAN BEHERA VS	// / /0 ()
215	CRLMP/0001842/2019	STATE OF ORISSA RISHI RAJ BHALIA VS STATE OF ORISSA	SUDARSAN BEHERA VS	// / /0 () //

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216	CRLMP/0001843/2019	MIRZA GAUSAR ALI BAIG VS STATE OF ORISSA	SUDARSAN BEHERA VS	/ /0 () //
217	CRLMP/0001844/2019	GAJENDRA SAHOO VS STATE OF ORISSA	SUDARSHAN BEHERA VS	/ /0 () //
218	CRLMP/0001845/2019	FAKIR MOHAN MISHRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	/ /0 () //
219	CRLMP/0001846/2019	SWARNALATA SRICHANDAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	/ /0 () //
220	CRLMP/0001847/2019	BISWA RANJAN MOHANTY VS STATE OF ODISHA	ALOK KUMAR DAS VS	/ /0 () //
221	CRLMP/0001848/2019	SUDHIR KUMAR PRUSTY VS STATE OF ODISHA	ALOK KUMAR DAS VS	/ /0 () //
222	CRLMP/0001849/2019	CENTURION UNIVERSITY OF TECHNOLOGY AND MANAGEMENT VS THE COMMISSIONER OF POLICE, BBSR	ANUJ KUMAR VS	/ /0 () //
223	CRLMP/0001850/2019	SULURI DEHURI VS STATE OF ODISHA	BIJAYA KUMAR MISHRA VS	/ /0 () //
224	CRLREV/0000895/2019	RUPESH GOPE VS STATE OF ODISHA	P.R.SINGH VS	RUGUDI /71 /2019 () //
225	CRLREV/0000896/2019	HEMENDRA NATH MISHRA @ HEMENDRA MISHRA VS STATE OF ODISHA	P.R.SINGH VS	RUGUDI /71 /2019 () //
226	CRLREV/0000897/2019	HRUSIKESH TRIPATHY VS STATE OF ODISHA	TRIBIKRAM MOHAPATRA VS	MOHANA /53 /2012 () //
227	CRLREV/0000898/2019	GOBARDHAN NAYAK	GOBARDHAN NAYAK	MOTANGA /176 /2012

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		VS	VS	()
228	CRLREV/0000899/2019	STATE OF ODISHA SURENDRA PRADHAN	GYANALOKA MOHANTY	// NILGIRI /183 /2013
		VS	VS	()
229	CRLREV/0000900/2019	STATE OF ODISHA PRASANTA PUTEL	SURYAKANTA DWIBEDI	// KHAPRAKHOL /191 /2019
		VS	VS	()
230	CRLREV/0000901/2019	STATE OF ODISHA BALARAM PRADHAN	HIMANSHU SEKHAR MISHRA	// PURUNAKOTE /28 /2015
		VS	VS	()
231	CRLREV/0000902/2019	STATE OF ODISHA SYED BOKRAT ALI	B.S.DASPARIDA	// SPL.TASK FORCE /6 /2018
		VS	VS	()
232	CRLREV/0000903/2019	STATE OF ODISHA MADAN MOHAN NAYAK	SATYA NARAYAN MISHRA -4	// / /0
		VS	VS	()
233	CRLREV/0000904/2019	STATE OF ODISHA SUDHA MISHRA	BIJAY K. SAHOO	// JEYPORE TOWN /57 /2019
		VS	VS	()
234	DSREF/0000005/2019	STATE OF ODISHA STATE OF ODISHA	ADV.	// /5 /2017
		VS	VS	ADDL.DIST.JUDGE,KEONJHAR(Kendujhar)
235	FAO/0001007/2019	SUNIL NAYAK STATE OF ODISHA	SR.S.C.(S AND ME)	Spl/0000011/2017 //
		VS	VS	()
236	FAO/0001008/2019	BHAGABATI NATH ALOK KU.NAYAK	SANGRAM JENA	// //
		VS	VS	()
237	FAO/0001009/2019	STATE OF ODISHA SISIR KANTA SADANGI	SANGRAM JENA	// //
		VS	VS	()
238	FAO/0001010/2019	STATE OF ODISHA BHAGYADHAR BEHERA	BISWAJIT PARIDA	// //
		VS	VS	()

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239	FAO/0001011/2019	L.I.C. OF INDIA DIVISIONAL MANAGER, NATIONAL INSURANCE CORPORATION VS	KUBRA L SATPATHY VS	// // 0
240	FAO/0001012/2019	RAJ KISHORE SAHOO DIVISIONAL MANAGER, NATIONAL INSURANCE CORPORATION VS	KUBRA L SATPATHY VS	// // 0
241	FAO/0001013/2019	DEBENDRA SAHOO DR. KRISHNA CH.PRADHAN VS	SASWAT DAS VS	// // 0
242	FAO/0001014/2019	STATE OF ODISHA SENAHALATA@SHNEHALATA SABAT VS	DEEPALI MOHAPATRA VS	// // 0
243	FAO/0001015/2019	UNION OF INDIA MANJULATA MOHANTY VS	M/S.K.K.SWAIN VS	// // 0
244	FAO/0001016/2019	STATE OF ODISHA M.C. OF PANCHAYAT HIGH SCHOOL VS	K.K.SWAIN VS	// // 0
245	FAO/0001017/2019	STATE OF ODISHA RAMAMANI SATPATHY VS	K.K.SWAIN VS	// // 0
246	FAO/0001018/2019	DIRECTOR,SECONDARY EDUCATION,LODISHA REETA DAS VS	K.K.SWAIN VS	// // 0
247	FAO/0001019/2019	STATE OF ODISHA GOURANGA CH.RANA VS	R.P.DALAI VS	// // 0
248	MACA/0000975/2019	STATE OF ODISHA PRADEEP KU.RANA VS	ANTARYAMI DASH VS	// // 0
249	MACA/0000976/2019	KADAMBINI PRADHAN RANJIT KU.SWAIN VS	B.N.SAMANTARAY VS	// // 0
		ANANDA BIHARI NAYAK		//

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250	MACA/0000977/2019	MADAN BIHARI BEHERA VS BADIRUDDIN MALLICK	B.N.SAMANTARAY VS	// 0 //
251	MATA/0000178/2019	MINA KETAN BEHERA VS SUBASINI BEHERA	JYOTIRMAYA SAHOO VS	// 0 //
252	MATA/0000179/2019	SATRUGHAN SAHOO VS SABITA SAHOO	M/S.P.K.MOHANTY VS	// 0 //
253	MATA/0000180/2019	SHILPA SAMANTARAY VS SAMARENDRA BISWAL	SUJATA JENA VS	// 0 //
254	OTAPL/0000016/2019	COMMISSIONER, CENTRALA EXCISE AND SEWAGE VS M/S.PRAKASH ENGINEERING PVT. LTD.	PRAKASH MOHAPATRA VS	// 0 //
255	RPFAM/0000313/2019	PRAKASH NAYAK VS MINATI DAS@NAYAK	PRADEEP KUMAR MALLIK VS	// 0 //
256	RSA/0000380/2019	BANSIDHAR JENA VS SANYASI JENA	PRABIR KUMAR RAY VS	// 0 //
257	RSA/0000381/2019	KUMUDINI ROUT VS PREMA PRADHAN	M/S.R.C.SWAIN VS	// 0 //
258	RSA/0000382/2019	MADAN MOHAN PRADHAN VS AHALYA MAHANTA	AMIT PRASAD BOSE VS	// 0 //
259	RSA/0000383/2019	HEMALATA SWAIN VS RABINDRA NATH SWAIN	M/S.D.P.MOHANTY VS	// 0 //
260	RSA/0000384/2019	JITENDRA NAIK VS RADHYASHYAM NAIK	PRASANNA KUMAR PARHI VS	// 0 //
261	RSA/0000385/2019	BULU PARIDA	MOHENDRA KUMAR MOHAPATRO	//

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		VS	VS	0
262	RSA/0000386/2019	JAGANNATH PARIDA HEMALATA SWAIN	BHAKTAHARI MOHANTY	//
		VS	VS	0
263	RSA/0000387/2019	RABINDRA NATH SWAIN PRAMOD KU.SWAIN	AJODHYA RANJAN DASH	//
		VS	VS	0
264	RVWPET/0000434/2019	LALITA SWAIN D.M.,NATIONAL INSURANCE CO.LTD.	BIKRAM PRATAP DAS	//
		VS	VS	0
265	RVWPET/0000435/2019	BULARI BEHERA BASANTA MANJARI DEVI	NIRANJAN PANDA	//
		VS	VS	0
266	RVWPET/0000436/2019	SANTOSH SABLAK FALSELY STATING AS SANTOSHBALA DAS B.SUSILA DEVI	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
267	SAO/0000020/2019	STATE OF ODISHA ARABAINDA KU.SAHU	M/S.SOUMYA MISHRA	//
		VS	VS	0
268	STREV/0000117/2019	TAHASILDAR, BISRA M/S.TEX MARKETING AGENCY	SANJEEV UDGATA	//
		VS	VS	0
269	TRP(C)/0000449/2019	STATE OF ODISHA NANDINI JENA	KHIROD KUMAR PANIGRAHI	//
		VS	VS	0
270	TRP(C)/0000450/2019	BISWANATH JENA GEETANJALI MEHER	SANATAN SAMANTARAY	//
		VS	VS	0
271	TRP(C)/0000451/2019	SAMIR KANTA PATTNAIK SAILENDRI PADHAN	DEEPAK RANJAN SUNDARAY	//
		VS	VS	0
272	WA/0000684/2019	BASANTI PADHAN UNION OF INDIA	MR.A.K.BOSE (A.S.G.I.)(ORISSA HIGH COURT)	//
		VS	VS	0



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273	WA/0000685/2019	BIJAY KUMAR GHADEI PRAVAKAR SAMAL VS STATE	M/S.S.K.SAMAL VS	// // 0 //
274	WA/0000686/2019	STATE OF ODISHA VS DR.BIJAYA BHUSAN ACHARYA	ADDL GOVT ADVOCATE VS	// 0 //
275	WA/0000687/2019	STATE OF ODISHA VS DR. PRADYUMNA DASH	ADDL GOVT ADVOCATE VS	// 0 //
276	WA/0000688/2019	STATE OF ODISHA VS DR ABANI KU SAHU	ADDL GOVT ADVOCATE VS	// 0 //
277	WA/0000689/2019	STATE OF ORISSA VS DR. SUBRATA SAMANTARAY	ADDL GOVT ADVOCATE VS	// 0 //
278	WA/0000690/2019	STATE OF ODISHA VS DR. DILLIP KUMAR BARAL	ADDL GOVT ADVOCATE VS	// 0 //
279	WP(C)/0028399/2019	SANTOSH KUMAR SETHI VS STATE OF ODISHA	M/S.B.S.TRIPATHY-1 VS	// 0 //
280	WP(C)/0028400/2019	RITANAJALI SWAIN VS STATE OF ODISHA	M/S.B.S.TRIPATHY-1 VS	// 0 //
281	WP(C)/0028401/2019	BISWABASU SETH VS STATE OF ORISSA	MR.BHOJARAJ SETH VS	// 0 //
282	WP(C)/0028402/2019	KHIROD KU.DIGAL VS STATE OF ODISHA	MR.BHOJARAN SETH VS	// 0 //
283	WP(C)/0028403/2019	ASHOKA KUMAR DAS VS STATE OF ODISHA	M/S.B.S.TRIPATHY-1 VS	// 0 //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
284	WP(C)/0028404/2019	SABITRI RAY VS STATE OF ORISSA	MR.BHOJARAJ SETH VS	// 0 //
285	WP(C)/0028405/2019	ANNAPURNA DAS VS STATE OF ODISHA	M/S.B.S.TRIPATHY-1 VS	// 0 //
286	WP(C)/0028406/2019	LATA BISWAL VS STATE OF ODISHA	M/S.B.S.TRIPATHY-1 VS	// 0 //
287	WP(C)/0028407/2019	SAKUN SUNA VS STATE OF ODISHA	M/S.B.S.TRIPATHY-1 VS	// 0 //
288	WP(C)/0028408/2019	SUDESHNA BEHERA VS STATE OF ODISHA	M/S. B.S.TRIPATHY-1 VS	// 0 //
289	WP(C)/0028409/2019	KAUSALAYA SAHOO VS CANARA BANK	M/S.SATRUGHNA DASH(A) VS	// 0 //
290	WP(C)/0028410/2019	G.ESWARAMA VS STATE OF ODISHA	M/S.B.S.TRIPATHY-1 VS	// 0 //
291	WP(C)/0028411/2019	SUJATA MOHANTY VS STATE OF ODISHA	M/S.B.S.TRIPATHY-1 VS	// 0 //
292	WP(C)/0028412/2019	RAJESH KUMAR GIRI VS STATE OF ODISHA	M/S.B.S.TRIPATHY VS	// 0 //
293	WP(C)/0028413/2019	PRAFULLA KU.BEHERA VS STATE OF ODISHA	M/S.AJIT KU.HOTA VS	// 0 //
294	WP(C)/0028414/2019	TRINATH ENGINEERS VS STATE OF ODISHA	M/S.MANMAYA KUMAR DASH VS	// 0 //
295	WP(C)/0028415/2019	KARUNAKAR SINGH	M/S.B.S.TRIPATHY-1	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0028416/2019	GOBINDA CH.DASH	M/S.B.S.TRIPATHY-1	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0028417/2019	AMRESH KUMAR NEGI	M/S.BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0028418/2019	RATNABATI NAYAK	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ORISSA		//
299	WP(C)/0028419/2019	BIJENDRA CHOUDHURY @ MUNNA	M/S.B.B.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0028420/2019	AMRESH KUMAR NEGI	M/S.BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0028421/2019	NRUSINGHA CHARAN JENA	M/S.SABAYASACHI TRIPATHY	//
		VS	VS	0
		STATE ADMINSTRATIVE TRIBUNAL,CUTTACK BENCH,CUTTACK		//
302	WP(C)/0028422/2019	SANTOSH KUMAR BEHERA	M/S.SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0028423/2019	BASANTI BEHERA	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ORISSA		//
304	WP(C)/0028424/2019	BHAGABAN SAHU	M/S.SAMARENDRA PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0028425/2019	GANESH CHANDRA NAYAK	M/S.SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0028426/2019	LAKSHMI NARAYAN BEHERA	M/S.SABYASACHI TRIPATHY	//
		VS	VS	0

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		STATE ADMINSTRATIVE TRIBUNAL,CUTTACK		//
307	WP(C)/0028427/2019	RAMESH RANA	M/S.SIDHESWAR RATH	//
		VS	VS	0
		THE TAHASILDAR DHENKANAL		//
308	WP(C)/0028428/2019	BIKASH CHANDRA PAIKARAY	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
309	WP(C)/0028429/2019	PABITRA SAHOO	M/S.MANAS RANJAN KHATUA	//
		VS	VS	0
		CHIEF DISTRICT VETERINARY OFFICER,SUBARNAPUR		//
310	WP(C)/0028430/2019	BASANTA KUMAR HOTA	M/S.MANMAYA KUMAR DASH	//
		VS	VS	0
		ODISHA ADMINSTRATIVE TRIBUNAL,CUTTACK BENCH,CUTTACK		//
311	WP(C)/0028431/2019	BINOD KUMAR DAS	M/S.SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ORISSA		//
312	WP(C)/0028432/2019	BISWA BHUSAN MOHANTY	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
313	WP(C)/0028433/2019	JAYANT MOHANTY	M/S.SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
314	WP(C)/0028434/2019	DR.SATYAKAM MOHAPATRA	M/S.SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
315	WP(C)/0028435/2019	BIBHUTI BHUSAN MOHARANA	M/S.MANMAYA KUMAR DASH	//
		VS	VS	0
		ODISHA ADMINISTTATIVE TRIBUNAL,CUTTACK BENCH		//
316	WP(C)/0028436/2019	ABHAYA KUMAR MAJHI	M/S.RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
317	WP(C)/0028437/2019	RAJENDRA PERA	M/S.JANAKI KANTA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//

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318	WP(C)/0028438/2019	UDAYANATH SAHOO VS STATE OF ODISHA	M/S.MANMAYA KUMAR DASH VS	// 0 //
319	WP(C)/0028439/2019	GOPAL KRUSHNA BEHERA VS STATE OF ODISHA	M/S.RAMDAS ACHARY VS	// 0 //
320	WP(C)/0028440/2019	RUBILATA BEHERA VS STATE OF ODISHA	M/S.RAMAKANTA PANDA VS	// 0 //
321	WP(C)/0028441/2019	MANOJ KUMAR PADHI VS STATE OF ODISHA	M/S.RAMDAS ACHARY VS	// 0 //
322	WP(C)/0028442/2019	MANOJ KUMAR PADHI VS STATE OF ODISHA	M/S.R.ACHARY VS	// 0 //
323	WP(C)/0028443/2019	MADHUSUDAN BEHERA VS STATE OF ORISSA	M/S.DHARMENDRA SETHY VS	// 0 //
324	WP(C)/0028444/2019	SAMITARANI TRIPATHY VS ODISHA ADMINSTRATIVE TRIBUNAL,CUTTACK BENCH	M/S.MANMAYA KUMAR DASH VS	// 0 //
325	WP(C)/0028445/2019	DEVANANDA PRUSTY VS NATIONAL HIGHWAY AUTHORITY OF INDIA	M/S.MADHUSMITA PANDA VS	// 0 //
326	WP(C)/0028446/2019	M/S.RAMKY INFRASTRUCTURE LIMITED VS THE SALES TAX OFFICER	KANANBALA ROY CHOUDHURY VS	// 0 //
327	WP(C)/0028447/2019	SANTOSH KUMAR TRIPATHY VS ODISHA ADMINSTRATIVE TRIBUNAL,CUTTACK BENCH	M/S.MANMAYA KUMAR DASH VS	// 0 //
328	WP(C)/0028448/2019	DEEPTIMAYEE PANDA VS STATE OF ODISHA	M/S.SANJAY KUMAR MISHRA VS	// 0 //
329	WP(C)/0028449/2019	SURYA NARAYAN SAHU	M/S.BISWABIHARI MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0028450/2019	KELU CHARAN MOHANTY	M/S.RAMANATH ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0028451/2019	AKSHAYA KUMAR SUBUDHI	M/S.SANJAY KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0028452/2019	JOGINATH KHATEI	M/S.MANMAYA KUMAR DASH	//
		VS	VS	0
		ODISHA ADMINSTRATIVE TRIBUNAL,CUTTACK BENCH		//
333	WP(C)/0028453/2019	BISWAMBAR PRADHAN	M/S.SANJAY KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0028454/2019	SHIBA SANKAR SAMAL	M/S.BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0028455/2019	BHARATI JENA	M/S. MANMAYA KUMAR DASH	//
		VS	VS	0
		ODISHA ADMINSTRATIVE TRIBUNAL,CUTTACK BENCH		//
336	WP(C)/0028456/2019	GANESH PRASAD DASH	M/S.DR.J.K.LENKA	//
		VS	VS	0
		STATE OF ORISSA		//
337	WP(C)/0028457/2019	JAYANTA NARAYAN MOHANTY	M/S.GOBINDA CHANDRA DAS	//
		VS	VS	0
		BASANTA KUMAR SWAIN		//
338	WP(C)/0028458/2019	BHARATI DASH	M/S.PRAFULLA KUMAR KAR	//
		VS	VS	0
		TAHASILDHAR, MAHAKALAPADA		//
339	WP(C)/0028459/2019	BABITA RANI SETHI	M/S.S.K SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0028460/2019	RAMESH CHANDRA DASH	M/S.PRAFULLA KUMAR KAR	//
		VS	VS	0

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341	WP(C)/0028461/2019	TAHASILDHAR, MAHAKALAPADA GANGADHAR SHADANGI VS STATE OF ODISHA	M/S.S.K.SAHOO VS	// // 0 //
342	WP(C)/0028462/2019	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	M/S.S.K.SAHOO VS	// 0 //
343	WP(C)/0028463/2019	SHARON PRADHAN VS STATE OF ODISHA	M/S.S.K SAMAL VS	// 0 //
344	WP(C)/0028464/2019	PRAMOD KUMAR SWAIN VS TAHASILDHAR, MAHAKALAPADA	M/S.PRAFULLA KUMAR KAR VS	// 0 //
345	WP(C)/0028465/2019	CHANDRA SEKHAR NAHAK VS STATE OF ODISHA	M/S.S.K.SAHOO VS	// 0 //
346	WP(C)/0028466/2019	KAILASH CHANDRA MAHARANA VS STATE OF ODISHA	M/S.S.K.SAHOO VS	// 0 //
347	WP(C)/0028467/2019	KAMALA SWAIN VS TAHASILDAR, MAHALAPADA	M/S.PRAFULLA KUMAR KAR VS	// 0 //
348	WP(C)/0028468/2019	NILANCHAL PATTANAYAK VS STATE OF ODISHA	M/S.S.K.SAHOO VS	// 0 //
349	WP(C)/0028469/2019	DAYANIDHI PRADHAN VS STATE OF ODISHA	M/S.S.K.SAHOO VS	// 0 //
350	WP(C)/0028470/2019	DHARITREE MALLIK VS STATE OF ODISHA	M/S.RAMAKANTA PANDA VS	// 0 //
351	WP(C)/0028471/2019	RUDRAMADHAB ROY VS STATE OF ORISSA	M/S.SUSHANTA KUMAR MISHRA VS	// 0 //

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352	WP(C)/0028472/2019	DUTIKRUSHNA PARIDA VS STATE OF ODISHA	M/S.S.K.SAHOO VS	// 0 //
353	WP(C)/0028473/2019	RABINDRANATH PATRA VS STATE OF ODISHA	M/S.MIHIR KUMAR DASH VS	// 0 //
354	WP(C)/0028474/2019	JAGILI JENA VS STATE OF ODISHA	M/S.S.K.SAHOO VS	// 0 //
355	WP(C)/0028475/2019	LINGARAJ PRADHAN VS STATE OF ODISHA	M/S.SUBHANKAR ROUT VS	// 0 //
356	WP(C)/0028476/2019	GANDHRABA SETHI VS THE STATE OF ORISSA	M/S.SANJAY KUMAR BEHERA VS	// 0 //
357	WP(C)/0028477/2019	RABINDRANATH DAS VS STATE OF ODISHA	M/S.ANUPAM DASH VS	// 0 //
358	WP(C)/0028478/2019	KHAGESWAR SAHU VS STATE OF ODISHA	M/S.SUBHANKAR ROUT VS	// 0 //
359	WP(C)/0028479/2019	RABINDRANATH TRIPATHY VS STATE OF ODISHA	M/S.DURGESH NARAYAN RATH VS	// 0 //
360	WP(C)/0028480/2019	BHAKTA BANDHA SAHU VS STATE OF ODISHA	M/S.SUBHANKAR ROUT VS	// 0 //
361	WP(C)/0028481/2019	PRADEEP KUMAR MAHAPATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
362	WP(C)/0028482/2019	ARTTATRAN PRADHAN VS STATE OF ODISHA	M/S.SUBHANKAR ROUT VS	// 0 //
363	WP(C)/0028483/2019	SANKAR PARIDA	M/S.ANUPAM DASH	//



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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0028484/2019	SISIR KUMAR SATAPATHY	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0028485/2019	ANUSAYA DAS	M/S.BISWAJIT MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0028486/2019	LINGARAJ BASANTARA	M/S.SUBHANKAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0028487/2019	NABAGHAN PRADHAN	M/S.SUBHANKAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0028488/2019	ANUSAYA DAS	M/S.GOPAL KRISHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0028489/2019	CHANDRA SEKHAR PANIGRAHI	M/S.ANUPAM DASH	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0028490/2019	PABITRA PRADHAN	PRASANTA KUMAR MOHANTY - 2	//
		VS	VS	0
		THE COLLECTOR, SAMBALPUR		//
371	WP(C)/0028491/2019	RAMESWAR SAHU	M/S. ANUPAM DASH	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0028492/2019	SARADA DAKUA	MANAS PATI	//
		VS	VS	0
		STATE OF ORISSA		//
373	WP(C)/0028493/2019	LINGARAJA SAHOO	M/S.SUBAHNKAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0028494/2019	JAI BAJRANGI WOMEN SELF HELF GROUP	M/S.PRASANTA KUMAR TRIPATHY	//
		VS	VS	0

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375	WP(C)/0028495/2019	STATE OF ODISHA BIKASH KUMAR BHARATKAR VS	M/S.ANUPAM DASH VS	// // ()
376	WP(C)/0028496/2019	STATE OF ODISHA MD.LAIQUE ALI VS	M/S.ALOK KUMAR DAS VS	// // ()
377	WP(C)/0028497/2019	STATE OF ODISHA NILANCHAL BEHERA VS	M/S.SUBHANKAR ROUT VS	// // ()
378	WP(C)/0028498/2019	STATE OF ODISHA PRAFULLA KUMAR DEHURY VS	M/S.SUBHANKAR ROUT VS	// // ()
379	WP(C)/0028499/2019	STATE OF ODISHA UCO BANK,BALASORE MAIN BRANCH VS	M/S.B.B SWAIN VS	// // ()
380	WP(C)/0028500/2019	COLLECTOR-CUM-D.M,BALASORE DOLANANDA PRADHAN VS	M/S.SUBHANKAR ROUT VS	// // ()
381	WP(C)/0028501/2019	STATE OF ODISHA SASHIKANTA GHOSAL VS	M/S.MANORANJAN MOHAPATRA VS	// // ()
382	WP(C)/0028502/2019	UNION OF INDIA GADADHAR SAHU VS	M/S.SUBHANKAR ROUT VS	// // ()
383	WP(C)/0028503/2019	STATE OF ODISHA D.PRADHAN VS	M/S.M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()
384	WP(C)/0028504/2019	STATE OF ODISHA DHANANJAYA SAMAL VS	M/S.SUBHANKAR ROUT VS	// // ()
385	WP(C)/0028505/2019	STATE OF ODISHA RAJARAM MAHANA VS	M/S.AJIT KU.PANDA VS	// // ()
		COLLECTOR, SAMBALPUR		//

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386	WP(C)/0028506/2019	BALAKRUSHNA SAHU VS MANAGING DIRECTOR(GRIDCO)	M/S.NIRANJAN PANDA VS	// 0 //
387	WP(C)/0028507/2019	BIJAY KUMAR MOHAPATRA VS THE STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
388	WP(C)/0028508/2019	P.BHABANI SANKAR PATRA VS CHIEF MANAGER, UCO BANK	M/S.ANADI KUMAR BISWAL VS	// 0 //
389	WP(C)/0028509/2019	JAYADEV LENKA VS STATE OF ODISHA	M/S.KRISHNA CHANDRA SAHU VS	// 0 //
390	WP(C)/0028510/2019	JUANGA SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
391	WP(C)/0028511/2019	URMILA SAHOO VS COLLECTOR AND D.M, KHURDA	M/S.G.N MISHRA VS	// 0 //
392	WP(C)/0028512/2019	BHARATI SAMANTRAY VS COLLECTOR AND D.M,SUNDARGARH	M/S.M.K MALLICK VS	// 0 //
393	WP(C)/0028513/2019	RAVIPATI PRAVAKAR RAO @ R.PRABHAKAR VS BANK OF INDIA	M/S.PRASANNA KUMAR MISHRA VS	// 0 //
394	WP(C)/0028514/2019	BIGYANA KUMAR SWAIN VS STATE OF ODISHA	M/S.SASHI BHUSAN JENA VS	// 0 //
395	WP(C)/0028515/2019	KABITA BEHERA VS G.M , MAHANADI COAL FIELD LTD. SAMBALPUR	M/S.SASHI BHUSAN JENA VS	// 0 //
396	WP(C)/0028516/2019	DEBADATTA PARIJA VS STATE OF ODISHA	M/S.CHANDAN KUMAR SAHOO VS	// 0 //
397	WP(C)/0028517/2019	UMAKANTA PANI	M/S.D.R.BEHERA	//

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		VS	VS	0
		THE COLLECTOR, KORAPUT		//
398	WP(C)/0028518/2019	PRASANTA KUMAR HATI	M/S.CHANDAN KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0028519/2019	KAMALA SWAIN	M/S.PRAFULLA KUMAR KAR	//
		VS	VS	0
		TAHASILDAR MAHALAPADA		//
400	WP(C)/0028520/2019	MANOJ KUMAR BEHERA	M/S.CHANDAN KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0028521/2019	STATE OF ODISHA	SENIOR STANDING COUNSEL	//
		VS	VS	0
		SANJUKTA NAIK		//
402	WP(C)/0028522/2019	GOBARDHAN PRADHAN	DILLIP KU PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0028523/2019	SHASHI BHUSAN MOHANTYH	M/S.SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0028524/2019	BIDYUT PRAVA DEVI	M/S.BIBHUDUTTA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0028525/2019	SASIREKHA PANDA	M/S. SHASHI BHUSAN JENA	//
		VS	VS	0
		GOVERNMENT OF ODISHA		//
406	WP(C)/0028526/2019	JHANSI RANI BHUYAN	M/S.SATYAJIT MOHAPATRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0028527/2019	BIRANCHI NARAYAN MISHRA	M/S.PRASANTA KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0028528/2019	SANDEEP KUMAR PRADHAN	DIPTIRANJAN MOHAPATRA	//
		VS	VS	0

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409	WP(C)/0028529/2019	MAHANADI COAL FIELDS LTD UDAYANATH PATRA VS STATE OF ODISHA	M/S.SATYAJIT BEHERA VS	// // 0 //
410	WP(C)/0028530/2019	ANJALI MAJHI VS STATE OF ODISHA	M/S.B.K.ROUT VS	// 0 //
411	WP(C)/0028531/2019	BASUDEV MANDAL VS THE STATE OF ODISHA	M/S.N.C.ROUT VS	// 0 //
412	WP(C)/0028532/2019	NIHAR RANJAN PRADHAN VS MAHANADI COAL FIELDS LTD	DIPTIRANJAN MOHAPATRA VS	// 0 //
413	WP(C)/0028533/2019	SURESH CHANDRA BEHERA VS STATE OF ODISHA	M/S.SATYAJIT BEHERA VS	// 0 //
414	WP(C)/0028534/2019	NARAYAN MANDAL VS THE STATE OF ODISHA	M/S.N.C.ROUT VS	// 0 //
415	WP(C)/0028535/2019	TAPAN MANDAL VS THE STATE OF ODISHA	M/S.N.C.ROUT VS	// 0 //
416	WP(C)/0028536/2019	HRUSIKESH MOHANTY VS STATE OF ODISHA	M/S.SASHI BHUSAN JENA VS	// 0 //
417	WP(C)/0028537/2019	SUSANTA KUMAR PALEI VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
418	WP(C)/0028538/2019	BIRAKISHORE DAS VS STATE OF ODISHA	M/S.SHASHI BHUSA JENA VS	// 0 //
419	WP(C)/0028539/2019	NABAKISHORE PRUSETH VS NATIONAL HIGHWAYS AUTHORITY OF INDIA	M/S.DINESH KUMAR PATRA VS	// 0 //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
420	WP(C)/0028540/2019	BIPLAB MANDAL VS THE STATE OF ODISHA	M/S.N.C.ROUT VS	// 0 //
421	WP(C)/0028541/2019	KANHU CHARAN PRADHAN VS STATE OF ODISHA	M/S.TAPAN KUMAR BISWAL VS	// 0 //
422	WP(C)/0028542/2019	INDUREKHAR MAITY @ BERA VS THE STATE OF ODISHA	M/S.N.C.ROUT VS	// 0 //
423	WP(C)/0028543/2019	B.NARASHIMHA MURTY VS STATE OF ODISHA	M/S.SHASHI BHUSAN JENA VS	// 0 //
424	WP(C)/0028544/2019	DEBI PRASAD MISHRA VS STATE OF ODISHA	M/S.TUSAR KUMAR MISHRA VS	// 0 //
425	WP(C)/0028545/2019	RAJMOHAN SENAPATI VS STATE OF ODISHA	M/S.SHASHI BHUSAN JENA VS	// 0 //
426	WP(C)/0028546/2019	ARJOON CHARAN SIA VS STATE OF ODISHA	M/S.SHASHI BHUSAN JENA VS	// 0 //
427	WP(C)/0028547/2019	NISHIKANTA GANDHI VS UNION OF INDIA	M/S.DILLIP KUMAR MOHANTY VS	// 0 //
428	WP(C)/0028548/2019	DR.BHARATI NAYAK VS THE CHAIRMAN, CENTRAL BOARD OF SECONDARY EDUCATION	M/S.CHITRA PADHI VS	// 0 //
429	WP(C)/0028549/2019	RITESH BERA VS THE NATIONAL INSTITUTE OF TECHNOLOGY	M/S.SUSHAN KU.NATH VS	// 0 //
430	WP(C)/0028550/2019	GOURANGA CHARAN PANDA VS UNION OF INDIA	M/S.DILLIP KUMAR MOHANTY VS	// 0 //
431	WP(C)/0028551/2019	BABITA MOHAPATRA	M/S.PRAGYAN PARAMITA MOHANTY	//

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		VS	VS	0
		A.D.M, CUTTACK		//
432	WP(C)/0028552/2019	SABITA MAHAKUD	M/S.DILLIP KUMAR MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
433	WP(C)/0028553/2019	PHULA SAHU	M/S.R.P.DALAI	//
		VS	VS	0
		STATE OF ORISSA		//
434	WP(C)/0028554/2019	TATINI BEHERA	M/S.SAMARENDRA MOHANTY	//
		VS	VS	0
		THE STATE OF ODISHA		//
435	WP(C)/0028555/2019	PARBATI MAJHI	M/S.P.K.SATAPATHY	//
		VS	VS	0
		BAGAN SINGH		//
436	WP(C)/0028556/2019	RADHARANI ROUT	M/S.BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0028557/2019	DHANESWAR SULANKI	M/S.BISWA PRAKASH DHAL	//
		VS	VS	0
		THE COLLECTOR, SUNDERGARH		//
438	WP(C)/0028558/2019	SURYAKANTA PALAI	M/S.BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0028559/2019	AKSHAYA KUMAR DAS	M/S.ULLASH CHANDRA MOHANTY	//
		VS	VS	0
		D.R, OAT, CUTTACK BENCH,CUTTACK		//
440	WP(C)/0028560/2019	PANKAJ KUMAR SAHU	M/S.M.C.JENA	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0028561/2019	NIRUPAMA JENA	M/S.KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0028562/2019	RADHASHYAM PANDA	M/S.SUBASH CHANDRA PANI	//
		VS	VS	0

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443	WP(C)/0028563/2019	UNION OF INDIA BISHNU PRASAD DASH VS	M/S.SUBASH CHANDRA PANI VS	// // 0
444	WP(C)/0028564/2019	UNION OF INDIA PRASANNA KUMAR SAHOO VS	M/S.ULLASH CH MOHANTY VS	// // 0
445	WP(C)/0028565/2019	D.R. OAT,CUTTACK BENCH KRUSHNA BALA PATTANAIAK VS	M/S.KRISHNA CHANDRA SAHU VS	// // 0
446	WP(C)/0028566/2019	STATE OF ODISHA PURUSOTTAM BEHERA VS	M/S.SARBESWAR BEHERA VS	// // 0
447	WP(C)/0028567/2019	COLLECTOR, DEBAGARH GAJENDRA KUMAR SAHOO VS	M/S.SUBASH CHANDRA PANI VS	// // 0
448	WP(C)/0028568/2019	UNION OF INDIA BISWANATH GOUDA VS	M/S.ULLASH CH MOHANTY VS	// // 0
449	WP(C)/0028569/2019	D.R ,OAT,CUTTACK BENCH SUBASH CHANDRA SAHOO VS	SUBASH CHANDRA PANI VS	// // 0
450	WP(C)/0028570/2019	UNION OF INDIA GADADHAR MALLIK VS	M/S.P.C.MISHRA VS	// // 0
451	WP(C)/0028571/2019	STATE OF ODISHA M/S ZAM ENGG AND LOGISTICS PVT.LTD. VS	SUBASH CHANDRA PANI VS	// // 0
452	WP(C)/0028572/2019	UNION OF INDIA DINABANDHU MISHRA VS	AMAR KUMAR MOHANTY VS	// // 0
453	WP(C)/0028573/2019	SAMBALPUR UNIVERSITY BINOD KUMAR MISHRA VS	M/S.DHIRENDRA KUMAR MOHAPATRA VS	// // 0
		STATE OF ODISHA		//



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454	WP(C)/0028574/2019	BIJAYA KUMAR GHADAI VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
455	WP(C)/0028575/2019	MD.SALIM VS STATE OF ODISHA	M/S.PRAKASH RANJAN BARIK VS	// 0 //
456	WP(C)/0028576/2019	PURNA CHANDRA MOHANTY VS STATE OF ORISSA	M/S.SANJIB MOHANTY VS	// 0 //
457	WP(C)/0028577/2019	SK.KAMIRUDDIN VS STATE OF ODISHA	M/S.RAMA CHANDRA JENA VS	// 0 //
458	WP(C)/0028578/2019	RUPANANDA SAHU VS STATE OF ODISHA	M/S.SANJIB MOHANTY VS	// 0 //
459	WP(C)/0028579/2019	SWAGATIKA SAHOO VS STATE OF ORISSA	M/S.MANOJ KUMAR MOHANTY VS	// 0 //
460	WP(C)/0028580/2019	SUJATA PANDA VS STATE OF ORISSA	M/S.MANOJ KUMAR MOHANTY VS	// 0 //
461	WP(C)/0028581/2019	HAREKRUSHNA NAYAK VS STATE OF ODISHA	M/S.CHITTARANJAN PATNAIK VS	// 0 //
462	WP(C)/0028582/2019	MANOJ RAM VS STATE OF ODISHA	M/S.PARTHA SARATHI NAYAK VS	// 0 //
463	WP(C)/0028583/2019	MANMOHAN DALEI VS STATE OF ODISHA	M/S.JITENDRA KUMAR DIGAL VS	// 0 //
464	WP(C)/0028584/2019	DR.INDIRA PALO VS STATE OF ODISHA	M/S.JITENDRA KUMAR DIGAL VS	// 0 //
465	WP(C)/0028585/2019	INDRAPATI BEHERA	M/S.JITENDRA KUMAR DIGAL	//

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		VS	VS	0
		S.P.KANDHAMAL		//
466	WP(C)/0028586/2019	DAYANIDHI DASH	M/S.R.C.OJHA	//
		VS	VS	0
		COMMISSIONER LAND RECORD AND SETTLEMENT		//
467	WP(C)/0028587/2019	ANIL MOHANTY	M/S.SHISHIR KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0028588/2019	ASHOK KUMAR MOHAPATRA	M/S.CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
469	WP(C)/0028589/2019	BANAMALI SAHOO	M/S. CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
470	WP(C)/0028590/2019	SUNIL KUMAR CHOUDHURY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
471	WP(C)/0028591/2019	DURLLAV CHARAN MOHANTY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
472	WP(C)/0028592/2019	KANHU CHARAN SAHOO	M/S.RAJALAXMI BISWAL	//
		VS	VS	0
		GENERAL MANAGER JAGANNATH AREA,MCL		//
473	WP(C)/0028593/2019	RUPESH KUMAR MOHANTY	M/S. CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
474	WP(C)/0028594/2019	JAYAKRUSHNA MAHALIK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
475	WP(C)/0028595/2019	DEBASIS MOHANTY	M/R.RANJAN KUMAR ROUT	//
		VS	VS	0
		REGISTRAR DRT		//
476	WP(C)/0028596/2019	ASWINI KUMAR MOHAPATRA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

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477	WP(C)/0028597/2019	UNION OF INDIA SABITA PATNAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
478	WP(C)/0028598/2019	STATE OF ORISSA ARUN PRASAD MISHRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
479	WP(C)/0028599/2019	STATE OF ORISSA JAGARNATHA MUNDA VS	M/S.ASMIYA RANJAN MAJHI VS	// // 0
480	WP(C)/0028600/2019	STATE OF ODISHA PRADIPTA CHANDRA MOHANTY VS	M/S. CHANDAN MISHRA VS	// // 0
481	WP(C)/0028601/2019	UNION OF INDIA BHISMA DEV BAG VS	M/S.JITENDRA KUMAR DIGAL VS	// // 0
482	WP(C)/0028602/2019	STATE OF ODISHA CHANDRA MANI SA VS	M/S.ASMIYA RANJAN MAJHI VS	// // 0
483	WP(C)/0028603/2019	UNION OF INDIA SANTOSH KUMAR PADHY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
484	WP(C)/0028604/2019	STATE OF ORISSA PRASANNA KUMAR MOHANTY VS	M/S.SATYANARAYAN MOHAPATRA VS	// // 0
485	WP(C)/0028605/2019	STATE OF ODISHA THE MANAGEMENT SANJAY MEMORIAL INST VS	M/S.JITENDRA KUMAR DIGAL VS	// // 0
486	WP(C)/0028606/2019	STATE OF ODISHA K.KAMU REDDY VS	M/S.SOUBHAGYA KUMAR DASH VS	// // 0
487	WP(C)/0028607/2019	STATE OF ODISHA THE MANAGEMENT SANJAY MEMORIAL INST VS	M/S.JITENDRA KUMAR DIGAL VS	// // 0
		STATE OF ODISHA		//

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488	WP(C)/0028608/2019	MAHENDRA KUMAR JESTI VS STATE OF ODISHA	M/S.DEBENDRA KU.SAHOO VS	// 0 //
489	WP(C)/0028609/2019	SABITRI BEHERA VS COLLECTOR CUM DIST.MAGISTRATE	M/S.DEBENDRA KU.DHAR VS	// 0 //
490	WP(C)/0028610/2019	BUDHESWAR PANDA VS STATE OF ODISHA	M/S.KALPATARU PANIGRAHI VS	// 0 //
491	WP(C)/0028611/2019	PRAFULLA KUMAR KAR VS STATE OF ODISHA	M/S.L.K MOHANTY VS	// 0 //
492	WP(C)/0028612/2019	ARATI LENKA VS STATE OF ODISHA	M/S.PRAMOD KUMAR MISHRA VS	// 0 //
493	WP(C)/0028613/2019	PRAKASH NAYAK VS STATE OF ODISHA	M/S. SHASHI BHUSAN JENA VS	// 0 //
494	WP(C)/0028614/2019	HRUDAYA BUHARI MOHAPATRA VS STATE OF ODISHA	M/S.L.K MOHANTY VS	// 0 //
495	WP(C)/0028615/2019	JNANARANJAN MISHRA VS STATE OF ODISHA	M/S.SANTOSH KUMAR SWAIN VS	// 0 //
496	WP(C)/0028616/2019	DEBANANDA ACHARYA VS COLLECTOR BALASORE	M/S. SHASHI BHUSAN JENA VS	// 0 //
497	WP(C)/0028617/2019	SHASHIDHAR MAHALIK VS COLLECTOR BALASORE	M/S. SHASHI BHUSAN JENA VS	// 0 //
498	WP(C)/0028618/2019	G.RASMITA PRADHAN VS STATE OF ODISHA	M/S.S.K OJHA VS	// 0 //
499	WP(C)/0028619/2019	PRABIR KUMAR MOHANTY	M/S.AMIYA KUMAR MOHANTY (A)	//

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		VS	VS	0
		STATE OF ORISSA		//
500	WP(C)/0028620/2019	PITAMBAR PUTI	M/S. SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
501	WP(C)/0028621/2019	M/S DURGA STONE CRUSHER	M/S.JASHOBANTA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
502	WP(C)/0028622/2019	GAYA PRASAD MANDAL	M/S.BIMBISAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
503	WP(C)/0028623/2019	SURENDRA KUMAR SAHOO	M/S. SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
504	WP(C)/0028624/2019	CHITTA RANJAN JENA	M/S. SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
505	WP(C)/0028625/2019	DINABANDHU BEHERA	M/S.RANJAN KUMAR MOHANTY	//
		VS	VS	0
		COLLECTOR-CUM-SPECIAL LAND ACQUISITION OFFICER		//
506	WP(C)/0028626/2019	SAROJ KUMAR DAS	M/S. SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
507	WP(C)/0028627/2019	JIBACHH JHA	M/S.HARA PRASD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
508	WP(C)/0028628/2019	RABINDRA KUMAR SAHOO	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
509	WP(C)/0028629/2019	MAHENDRA NATH BEHERA	M/S. SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
510	WP(C)/0028630/2019	GITANJALI BISOI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

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511	WP(C)/0028631/2019	STATE OF ODISHA DR.PRASANNA KUMAR MISHRA VS	M/S. SHASHI BHUSAN JENA VS	// // 0
512	WP(C)/0028632/2019	STATE OF ODISHA RAJ KISHORE PRADHAN VS	M/S.HARA PRASAD RATH VS	// // 0
513	WP(C)/0028633/2019	STATE OF ODISHA PRADIP BHO SAGAR VS	M/S.SANJAY KUMAR DAS (2) VS	// // 0
514	WP(C)/0028634/2019	THE CHIEF ENGINEER, RURAL WORKS DEPT. MAHESWARI MOHANTY VS	M/S.BAIJAYANTI MOHANTY VS	// // 0
515	WP(C)/0028635/2019	THE CHIEF POSTMASTER GENERAL PRABEEN KUMAR SAHU VS	M/S.SANJAY KUMAR DAS(2) VS	// // 0
516	WP(C)/0028636/2019	STATE OF ODISHA HILLTOP HIRISE PVT.LIMITED VS	M/S.B.PMOHANTY VS	// // 0
517	WP(C)/0028637/2019	THE COMMISSIONER OF COMMERCIALTAXES,CUTTACK PRAMODINI KU.PANDA VS	M/S.SANJAY KUMAR DAS (2) VS	// // 0
518	WP(C)/0028638/2019	COMMISSIONER-CUM-SECRETARY TO GOVT. OF ODISHA SHASHI RAM MANGARAJ VS	KANANBALA ROY CHOUDHURY VS	// // 0
519	WP(C)/0028639/2019	STATE OF ODISHA BALARAM SAHOO VS	M/S.SANJAY KUMAR DAS (2) VS	// // 0
520	WP(C)/0028640/2019	SUBALA MOHANTY SANTI GUEST HOUSE VS	M/S.DEBENDRA KUMAR SAHOO VS	// // 0
521	WP(C)/0028641/2019	ODISHA GRAMYA BANK,KHURDA GAGAN KUMAR PARIJA VS	M/S.ANIMESH MOHANTY VS	// // 0
		STATE OF ODISHA		//

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522	WP(C)/0028642/2019	M/S.AKSHAYA KUMAR MOHANTY CONSTRUCTION VS THE EXECUTIVE ENGINEER,RURAL WORKS DIVISION	KANANBILAL ROY CHOUDHURY VS	// 0 //
523	WP(C)/0028643/2019	MAA SARAL MULTIPURPOSE COOPERATIVE SOCIETY VS Steel Authority Of India Ltd.	SOCIESYAD. VS	// 0 //
524	WP(C)/0028644/2019	AKSHAYA KUMAR MOHANTY CONSTRUCTION VS THE EXECUTIVE ENGINEER, RURAL WORKS DIVISION	KANANBILAL ROY CHOUDHURY VS	// 0 //
525	WP(C)/0028645/2019	MAGMA FINANCE COP.LTD,KOLKATA VS MANJAY KUMAR BISWAL	M/S.BIBHUTI BHUSAN MISHRA VS	// 0 //
526	WP(C)/0028646/2019	M/S.AKSHAYA KUMAR MOHANTY CONSTRUCTION VS THE EXECUTIVE ENGINEER, JAGATSINGHPUR IRRIGATION DIVISION	KANANBILAL ROY CHOUDHURY VS	// 0 //
527	WP(C)/0028647/2019	KESHAB CHANDRA BEHERA VS THE STATE OF ODISHA	SIBA NARAYAN BISWAL VS	// 0 //
528	WP(C)/0028648/2019	MOHIT KUMAR BEHERA VS Board Of Secondary Education	M/S.LAXMAN PRADHAN VS	// 0 //
529	WP(C)/0028649/2019	M/S.SAISUDHA STONE WORKS VS THE OMBUDSMAN-II (ELECTRICITY)	M/S.FALGUNI RAJGURU MOHAPATRA VS	// 0 //
530	WP(C)/0028650/2019	RABIRANJAN BARAD VS STATE OF ORISSA	S.K.MOHANTY VS	// 0 //
531	WP(C)/0028651/2019	RAJAT MOHAPATRA VS THE PROJECT DIRECT, (REHABILITATION AND RE-SETTLEMENT)	SIBA NARAYAN BISWAL VS	// 0 //
532	WP(C)/0028652/2019	M/S. PRASANTA KUMAR PRADHAN VS SALES TAX OFFICER, CT AND GST CIRCLE	M/S.TUSHAR KANTI SATAPATHY VS	// 0 //
533	WP(C)/0028653/2019	DURGA CHARAN SATAPATHY	JYOTIMANI PATNAIK	//

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		VS	VS	0
		GENERAL MANAGER UTKAL GRAMEEN BANK		//
534	WP(C)/0028654/2019	PRATAPKISHORE SAHANI	M/S.LAXMAN PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
535	WP(C)/0028655/2019	RAJALAXMI SWAIN	H.S.SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
536	WP(C)/0028656/2019	BIJAYINEE JENA	M/S.J.K.MISHRA(2)	//
		VS	VS	0
		STATE OF ORISSA		//
537	WP(C)/0028657/2019	MEGHANAD NAIK	M/S.ASHOK KUMAR MISRA	//
		VS	VS	0
		THE CHIEF SECRETARY CUM SECRETARY GENERAL ADMINISTRATION DEPARTMENT		//
538	WP(C)/0028658/2019	SATYANARAYAN JANI	M/SLAXMAN PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
539	WP(C)/0028659/2019	JAMBUBATI JENA	M/S.JNANINDRA PANI	//
		VS	VS	0
		STATE OF ODISHA		//
540	WP(C)/0028660/2019	KABITA RANI KABI	M/S.BISWAJIT MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
541	WP(C)/0028661/2019	MANORANJAN PRADHAN	M/S. LAXMAN PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
542	WP(C)/0028662/2019	MATHURI SAHOO	H.S.SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
543	WP(C)/0028663/2019	TRIPATI NAIK	M/S.SURYA NARAYANN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
544	WP(C)/0028664/2019	LOHIT KUMAR RATH	M/S.SURYA NARAYAN PATNAIK	//
		VS	VS	0



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545	WP(C)/0028665/2019	STATE OF ODISHA RENUBALA LENKA VS	M/S.PANCHANAN PANIGRAHI VS	// // 0
546	WP(C)/0028666/2019	STATE OF ODISHA PURNIMA JENA VS	H.S.SATAPATHY VS	// // 0
547	WP(C)/0028667/2019	STATE OF ODISHA SUNANDA MISHRA VS	M/S.SUDHEER KUMAR SAHOO VS	// // 0
548	WP(C)/0028668/2019	STATE OF ODISHA BIJAYA KUMAR MOHANTY VS	M/S.RAMAKANTA SAHOO VS	// // 0
549	WP(C)/0028669/2019	ODISHA ADMINSTRATIVE TRIBUNAL,BHUBANESWAR SAROJ KUMAR MOHANTY VS	M/S.KALI PRASANNA MISHRA VS	// // 0
550	WP(C)/0028670/2019	STATE OF ODISHA SUKANTI GURU VS	M/S.B.SAHOO VS	// // 0
551	WP(C)/0028671/2019	STATE OF ODISHA DR.NATABAR SATAPATHY VS	M/S.MANOJ KUMAR PANDA VS	// // 0
552	WP(C)/0028672/2019	GOVT.OF INDIA BASANT KUMAR CHOUDHURY VS	M/S.AMITAV TRIPATHY VS	// // 0
553	WP(C)/0028673/2019	STATE OF ODISHA UNA SURYA NARAYANA VS	M/S.RAMAKANTA SAHOO VS	// // 0
554	WP(C)/0028674/2019	ODISHA ADMINSTRATIVE TRIBUNAL,BHUBANESWAR RAJESWARI GOUDA VS	DEEPALI MAHAPATRA VS	// // 0
555	WP(C)/0028675/2019	SANTILATA BHUYAN SISHIR KUMAR PRADHAN VS	M/S.ASHOK KUMAR APAT VS	// // 0
		STATE OF ODISHA		//

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556	WP(C)/0028676/2019	BRUSAVA KUMAR PRADHAN VS ODISHA ADMINSTRATIVE TRIBUNAL,BHUBANESWAR	M/S.RAMAKANTA SAHOO VS	// 0 //
557	WP(C)/0028677/2019	ABHIMANYU SAHOO VS STATE OF ODISHA	M/S.MANOJ KUMAR PANDA VS	// 0 //
558	WP(C)/0028678/2019	RAMKRUSHNA IDEAL SCHOOL,GUHALDIHI VS COLLECTOR, MAYURBHANJ	M/S.S.P.DASH VS	// 0 //
559	WP(C)/0028679/2019	CHARUBALA MOHANTY VS THE CHIEF ADMINISTRATOR, SRI JAGANNATH TEMPLE OFFICE, PURI	M/S.MAHESWAR MOHANTY VS	// 0 //
560	WP(C)/0028680/2019	SUPRIYA SAMANTA VS STATE OF ODISHA	M/S.ANUP UDAYA SENAPATI VS	// 0 //
561	WP(C)/0028681/2019	KAUSALAYA SAHOO VS STATE OF ODISHA	M/S.SATRUGHNA DASH(A) VS	// 0 //
562	WP(C)/0028682/2019	GOBARDHAN SAHU VS ODISHA ADMINSTRATIVE TRIBUNAL,BHUBANESWAR	M/S.RAMAKANTA SAHOO VS	// 0 //
563	WP(C)/0028683/2019	SANTANU KUMAR PRADHAN VS COMMISSIONER,SURVEY AND SETTLEMENT	M/S.AKSHAYA KUMAR NAYAK VS	// 0 //
564	WP(C)/0028684/2019	PRAMILA MAJHI VS STATE OF ODISHA	M/S.MAHESWAR MOHANTY VS	// 0 //
565	WP(C)/0028685/2019	BIJAYA KUMAR ACHARYA VS ODISHA ADMINSTRATIVE TRIBUNAL,BHUBANESWAR	M/S.RAMAKANTA SAHOO VS	// 0 //
566	WP(C)/0028686/2019	ODISHA HORTICULTURE ALUMNI ASSOCIATION VS STATE OF ODISHA	M/S.BAIBASWATA PANIGRAHI VS	// 0 //
567	WP(C)/0028687/2019	GIRISH CHANDRA PANDA	M/S.J.K.LENKA	//

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		VS	VS	0
		STATE OF ODISHA		//
568	WP(C)/0028688/2019	ANIRUDHA PANI	BASUDEV BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
569	WP(C)/0028689/2019	RABINDRA NATH BISOYI	M/S.BAIBASWATA PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
570	WP(C)/0028690/2019	ASHOK KUMAR JENA	M/S.RAMAKANTA SAHOO	//
		VS	VS	0
		ODISHA ADMINSTRATIVE TRIBUNAL,BHUBANESWAR		//
571	WP(C)/0028691/2019	SEIKH ABDUL SALAM	M/S.T.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
572	WP(C)/0028692/2019	ORISSA GEMS PVT.LTD.	M/S.BIBHUTI BHUSANA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
573	WP(C)/0028693/2019	SAYED ARPHAN	M/S.PRADEEP KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
574	WP(C)/0028694/2019	BIJAYA KUMAR BEHERA	M/S.RAMAKANTA SAHOO	//
		VS	VS	0
		ODISHA ADMINSTRATIVE TRIBUNAL,BHUBANESWAR		//
575	WP(C)/0028695/2019	SEIKH ABDUL SALAM	M/S.T.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
576	WP(C)/0028696/2019	NARENDRA KUMAR GARNAYAK	BASUDEV BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
577	WP(C)/0028697/2019	SUREKHA KAR	M/S.J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
578	WP(C)/0028698/2019	BADRINARAYAN PRADHAN	SUBRATA PANDA	//
		VS	VS	0

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579	WP(C)/0028699/2019	RESERVE BANK OF INDIA BIJAYARAM JATA VS THE STATE OF ODISHA	M/S.SATYAJIT MUKHARJI VS	// // 0 //
580	WP(C)/0028700/2019	SAMANTARAY S.MARKAR KESHARI VS STATE OF ODISHA	M/S.PRAVASH CH. JENA VS	// 0 //
581	WP(C)/0028701/2019	S.INDUMATI VS ODISHA ADMINSTRATIVE TRIBUNAL,BHUBANESWAR	M/S.RAMAKANTA SAHOO VS	// 0 //
582	WP(C)/0028702/2019	MADAN SUNDER KHAMARI VS STATE OF ODISHA	M/S.S.PATTANAIAK VS	// 0 //
583	WP(C)/0028703/2019	SARAT KUMAR DAKUA VS STATE OF ODISHA	M/S.JITENDRA KUMAR DIGAL VS	// 0 //
584	WP(C)/0028704/2019	JUDHISTIRA SAHOO VS STATE OF ODISHA	M/S.SADASIVA PATRA VS	// 0 //
585	WP(C)/0028705/2019	KAMALA KANTA MOHANTY VS ODISHA ADMINSTRATIVE TRIBUNAL,BHUBANESWAR	M/S.RAMAKANTA SAHOO VS	// 0 //
586	WP(C)/0028706/2019	BIPIN BEHARI SENAPATI VS SR. ASST ESTATE MANAGER. PARADEEP PORT TRUST	SOUMYA RANJAN MOHANTY VS	// 0 //
587	WP(C)/0028707/2019	TRILOCHAN SAHOO VS REGISTRAR STATE ADMINISTRATIVE TRIBUNAL	M/S.BIJAYA KUMAR MOHANTY VS	// 0 //
588	WP(C)/0028708/2019	DEV PRAKASH RAY VS ODISHA ADMINSTRATIVE TRIBUNAL,BHUBANESWAR	M/S.RAMAKANTA SAHOO VS	// 0 //
589	WP(C)/0028709/2019	PRABHAT KUMAR BAL VS REGISTRAR STATE ADMINISTRATIVE TRIBUNAL CUTTACK	M/S.BIJAYA KUMAR MOHANTY VS	// 0 //

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590	WP(C)/0028710/2019	SANGRAM KESHARI SAHU VS ODISHA ADMINSTRATIVE TRIBUNAL,BHUBANESWAR	M/S.RAMAKANTA SAHOO VS	// 0 //
591	WP(C)/0028711/2019	BASUDEV KHUNTIA VS REGISTRAR STATE ADMINISTRATIVE TRIBUNAL CUTTACK	M/S.BIJAYA KUMAR MOHANTY VS	// 0 //
592	WP(C)/0028712/2019	DEBENDRA KUMAR NAYAK VS STATE OF ODISHA	M/S.SADASIVA PATRA VS	// 0 //
593	WP(C)/0028713/2019	SANKARSAN BEHERA VS COMMISSION-CUM-SECRETARY TO GOVT ENERGY DEPARTMENT	RAMANATH ACHARY VS	// 0 //
594	WP(C)/0028714/2019	MANAMOHAN DASH VS REGISTRAR STATE ADMINISTRATIVE TRIBUNAL CUTTACK	M/S.BIJAYA KUMAR MOHANTY VS	// 0 //
595	WP(C)/0028715/2019	BASUDEV SAHOO VS STATE OF ODISHA	M/S.S.K NAYAK(2) VS	// 0 //
596	WP(C)/0028716/2019	SUBAL CHARAN LENKA VS STATE OF ORISSA	M/S.NIRANJAN LENKA VS	// 0 //
597	WP(C)/0028717/2019	RABINARAYAN SAHOO VS REGISTRAR STATE ADMINISTRATIVE TRIBUNAL CUTTACK	M/S.BIJAYA KUMAR MOHANTY VS	// 0 //
598	WP(C)/0028718/2019	BANCHHANIDHI BISOI VS STATE OF ODISHA	M/S.SADASIVA PATRA VS	// 0 //
599	WP(C)/0028719/2019	DHARANIDHARA MISHRA VS REGISTRAR STATE ADMINISTRATIVE TRIBUNAL CUTTACK	M/S.BIJAYA KUMAR MOHANTY VS	// 0 //
600	WP(C)/0028720/2019	BABAJI CHARAN ROUT VS STATE OF ODISHA	M/S.SADASIVA PATRA VS	// 0 //
601	WP(C)/0028721/2019	BRAJA MAHARI	M/S.N.SAHANI	//

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		VS	VS	0
602	WP(C)/0028722/2019	COLLECTOR, KHURDA NALINI PRABHA NAIK @NAYAK	SANTOSH KUMAR SAMANTARAY	//
		VS	VS	0
603	WP(C)/0028723/2019	STATE OF ODISHA KHUDIRAM JENA	M/S.SADASIVA PATRA	//
		VS	VS	0
604	WP(C)/0028724/2019	STATE OF ODISHA FAKIRA BEHERA	M/S.DEBENDRA DHAR	//
		VS	VS	0
605	WP(C)/0028725/2019	COLLECTOR CUM DM, SAMBALPUR BIRANCHI NARAYAN MATHAN	M/S.SUKANTA KUMAR NAYAK(2)	//
		VS	VS	0
606	WP(C)/0028726/2019	STATE OF ODISHA BAIJAYANTI MISHRA	M/S.SADASIVA PATRA	//
		VS	VS	0
607	WP(C)/0028727/2019	NIRANJANA JENA MANDARDHAR DEHURY	M/S.DEBENDRA DHAR	//
		VS	VS	0
608	WP(C)/0028728/2019	STATE OF ODISHA BANCHHANIDHI BISOI	M/S.SADASIVA PATRA	//
		VS	VS	0
609	WP(C)/0028729/2019	STATE OF ODISHA KURESH SETHY	M/S.S.K.SAMAL	//
		VS	VS	0
610	WP(C)/0028730/2019	STATE OF ODISHA BANSHIDHAR BEHERA	M/S.SADASIVA PATRA	//
		VS	VS	0
611	WP(C)/0028731/2019	STATE OF ODISHA RABINDRA KUMAR NAIK	KALI PRASANNA MISHRA	//
		VS	VS	0
612	WP(C)/0028732/2019	STATE OF ODISHA SUBRAT MOHANTY	M/S.SAMBIT RATH	//
		VS	VS	0

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		THE CHAIRMAN ODISHA STAE SEEDS CORPORATION LTD.		//
613	WP(C)/0028733/2019	PRAMOD KUMAR DAS	M/S.KAILASH CHANDRA SAHU	//
		VS	VS	0
		GOVT OF ODISHA		//
614	WP(C)/0028734/2019	AJAYA KU.BISWAL	M/S.AJAYA KU.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
615	WP(C)/0028735/2019	UTKAL KESHARI JENA	M/S.SRIKANTA MAHUNTA	//
		VS	VS	0
		STATE OF ODISHA		//
616	WP(C)/0028736/2019	RAMAKANTA DAS	M/S.SATYA SINDHU KASHYAP	//
		VS	VS	0
		SURENDRA DAS		//
617	WP(C)/0028737/2019	PUSPALATA NAYAK	M/S.SRIKANTA MAHUNTA	//
		VS	VS	0
		STATE OF ODISHA		//
618	WP(C)/0028738/2019	SUBHADRAMANI DAS	M/S.SATYA SINDHU KASHYAP	//
		VS	VS	0
		SURENDRA DAS		//
619	WP(C)/0028739/2019	AJIT KUMAR NAYAK	M/S.AJAYA KU.NAYAK	//
		VS	VS	0
		EXECUTIVE OFFICER		//
620	WP(C)/0028740/2019	SARASWATI MAHURI	M/S.SRIKANTA MAHUNTA	//
		VS	VS	0
		STATE OF ODISHA		//
621	WP(C)/0028741/2019	RAMANIKANTA MOHANTY	DINESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
622	WP(C)/0028742/2019	RAGHAB PRASAD PATJOSHI	M/S.G.K.NANDA	//
		VS	VS	0
		GOVT.OF ODISHA		//
623	WP(C)/0028743/2019	MANMOHAN SWAIN	M/S.BHOJRAJ SETH	//
		VS	VS	0
		STATE OF ODISHA		//

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624	WP(C)/0028744/2019	MD.KASIM ALI VS GOVT.OF ODISHA	SATYABRATA RATH VS	// 0 //
625	WP(C)/0028745/2019	BHANU PRATAP VS STATE OF ODISHA	M/S.BIBHUTI BHUSAN NANDA VS	// 0 //
626	WP(C)/0028746/2019	HARABATI SAHU VS THE COLLECTOR, KALAHANDI	M/S.J.N PANDA VS	// 0 //
627	WP(C)/0028747/2019	KRUSHNA CHANDRA MOHAPATRA VS STATE OF ODISHA	KHIROD.K.ROUT VS	// 0 //
628	WP(C)/0028748/2019	UMAKANTA NAYAK VS GOVT. OF ODISHA	M/S.G.K.NANDA VS	// 0 //
629	WP(C)/0028749/2019	SRICHARAN BEHERA VS STATE OF ODISHA	M/S.PARSURAM DAS VS	// 0 //
630	WP(C)/0028750/2019	DEBI PRASAD BINDHANI VS MANASI PARIDA@BINDHANI	M/S.SUJATA JENA VS	// 0 //
631	WP(C)/0028751/2019	KADAMBINI SETHI VS STATE OF ODISHA	M/S.UDIT RANJAN JENA VS	// 0 //
632	WP(C)/0028752/2019	SUBHRAKANTA PATEL VS STATE OF ODISHA	M/S.D.R.SUNDARAY VS	// 0 //
633	WP(C)/0028753/2019	SARAT KUMAR SAHOO VS INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA	M/S.SAMARENDRA MOHANTY VS	// 0 //
634	WP(C)/0028754/2019	PRAFULLA KUMAR TRIPATHY VS STATE OF ODISHA	M/S.SIDHESWAR MALLIK VS	// 0 //
635	WP(C)/0028755/2019	DAMODAR MOHANTY	SATYAJIT BEHERA	//



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		VS	VS	0
		STATE OF ODISHA		//
636	WP(C)/0028756/2019	MAGASIRA NAYAK	M/S.DEEPAK RANJAN SUNDARAY	//
		VS	VS	0
		STATE OF ODISHA		//
637	WP(C)/0028757/2019	PRASANTA KUMAR DASH	M/S.SAMARENDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
638	WP(C)/0028758/2019	SAROJ BHOSAGAR	M/S.D.R.SUNDARAY	//
		VS	VS	0
		STATE OF ODISHA		//
639	WP(C)/0028759/2019	BALAKRUSHNA BEHERA	CHANDAN KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
640	WP(C)/0028760/2019	SUBHASHREE NAYAK	M/S.SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
641	WP(C)/0028761/2019	DIPALI MOHAPATRA	M/S.SAURAV TIBREWAL	//
		VS	VS	0
		STATE OF ODISHA		//
642	WP(C)/0028762/2019	PRABIR KUMAR PATNAIK	CHANDAN KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
643	WP(C)/0028763/2019	BHIMA SETH	M/S.DEEPAK RANJAN SUNDARAY	//
		VS	VS	0
		STATE OF ODISHA		//
644	WP(C)/0028764/2019	DILESWAR SETH @ SAHADEV SETH @ DHAL	M/S.D.R.SUNDARAY	//
		VS	VS	0
		STATE OF ODISHA		//
645	WP(C)/0028765/2019	UMAKANT ROUT	M/S.ABHIRAM SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
646	WP(C)/0028766/2019	SUSHAMA PRADHAN	CHANDAN KUMAR SAHOO	//
		VS	VS	0

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647	WP(C)/0028767/2019	STATE OF ODISHA BHARATIYA BISWABASU SHABAR SAMAJ FOUNDEATION	M/S.DEBANIS TRIPATHY VS	// // 0
648	WP(C)/0028768/2019	STATE OF ODISHA SOUDAMINI BARIK	M/S.PRADEEPTA KU.BEHERA VS	// // 0
649	WP(C)/0028769/2019	STATE OF ODISHA RABINDRA KUMAR MOHAPATRA	M/S.SHIVSANKAR MOHANTY VS	// // 0
650	WP(C)/0028770/2019	THE STATE OF ODISHA SHREE SHREE LAXMINARAYAN MOHAPRABHU	M/S.SRINARAYAN MOHAPRABHU VS	// // 0
651	WP(C)/0028771/2019	STATE OF ODISHA ASHOK MISHRA	M/S.S.K.BHANJADEO VS	// // 0
652	WP(C)/0028772/2019	STATE OF ORISSA NILACHAL SWAIN	CHANDAN KUMAR SAHOO VS	// // 0
653	WP(C)/0028773/2019	STATE OF ODISHA KAUSHALYA DAS	M/S.CHITTARANJAN PATRNAIK VS	// // 0
654	WP(C)/0028774/2019	COMMISSIONER CUM SECRY. SUMAN ROSHAN TETE	CHANDAN KUMAR SAHOO VS	// // 0
655	WP(C)/0028775/2019	STATE OF ODISHA K.BHAGYALAXMI	M/S.L.MISHRA VS	// // 0
656	WP(C)/0028776/2019	STATE OF ODISHA SRIDHAR JENA	CHANDAN KUMAR SAHOO VS	// // 0
657	WP(C)/0028777/2019	STATE OF ODISHA ANJAN KU.MOHARANA	M/S.RABINARAYAN MISHRA II VS	// // 0
		STATE OF ODISHA		//

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658	WP(C)/0028778/2019	DR.SIMANCHAL MOHAPATRA VS STATE OF ODISHA	M/S.R.N.MISHRA(2) VS	// 0 //
659	WP(C)/0028779/2019	BISWAJIT JENA VS STATE OF ODISHA	M/S. S.S.S MOHANTY VS	// 0 //
660	WP(C)/0028780/2019	PURNA CHANDRA JENA VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //
661	WP(C)/0028781/2019	TUNU MOHARANA VS STATE OF ODISHA	M/S.RABINARAYAN MISHRA II VS	// 0 //
662	WP(C)/0028782/2019	JAYANTA KUMAR MALIK VS STATE OF ODISHA	M/S.DILLIP RAY VS	// 0 //
663	WP(C)/0028783/2019	SUBASH CHANDRA RAULA VS STATE OF ODISHA	M/S.RAMDAS ACHARYA VS	// 0 //
664	WP(C)/0028784/2019	MANJUSHA SINGHANIA VS NIMISH SINGHANIA	M/S.BIBEKANANDA BHUYAN VS	// 0 //
665	WP(C)/0028785/2019	DEBASISH MOHANTY VS STATE OF ODISHA	M/S.DILLIP RAY VS	// 0 //
666	WP(C)/0028786/2019	SURESH KUMAR BARIK VS SHRI JAGANNATH TEMPLE MANGING COMMITTEE	ASHOK KUMAR MOHAPATRA-1 VS	// 0 //
667	WP(C)/0028787/2019	PRATAP CHANDRA HUI VS STATE OF ORISSA	M/S.DILLIP KUMAR ROY VS	// 0 //
668	WP(C)/0028788/2019	PRASANTA KUMAR SAHOO VS COMMISSIONER-CUM SECRETARY HOUSING AND URBAN DEVELOPMENT GOVT OF ODISHA	M/S.SUMANTA KUMAR NAYAK VS	// 0 //
669	WP(C)/0028789/2019	DIBAKAR ROUT	BIDYADHAR PRADHAN	//

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		VS	VS	()
		STATE OF ODISHA		//
670	WP(C)/0028790/2019	M/S.DREAM HOME BUILDERS AND PROMOTERS	RMPV PRASAD BOSE	//
		VS	VS	()
		STATE OF ODISHA		//
671	WP(C)/0028791/2019	DR.SURENDRANATH BEHERA	BASUDEV PUJARI	//
		VS	VS	()
		UNION OF INDIA		//
672	WP(C)/0028792/2019	BANAMALI NAYAK	AMAR KUMAR MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
673	WP(C)/0028793/2019	MURALIDHAR MAHARANA	TARANANDA PATTANAYAK	//
		VS	VS	()
		STATE OF ODISHA		//
674	ABLAPL/0019507/2019	BISWARANJAN PALEI	M.R.MOHAPATRA	MANGALPUR /389 /2019
		VS	VS	()
		STATE OF ODISHA		//
675	ABLAPL/0019508/2019	ARATI RAY	MAHES DAS	BHUBANESWAR VIGILANCE /70 /2019
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
676	ABLAPL/0019509/2019	KRUSHNACHANDRA CHAMPATI	BAHAN PARIDA	BRAHMAGIRI /190 /2019
		VS	VS	()
		STATE OF ODISHA		//
677	ABLAPL/0019510/2019	SUBODH MAHANANDA	S.L.MEKAP	ATTABIRA /266 /2019
		VS	VS	()
		STATE OF ODISHA		//
678	ABLAPL/0019511/2019	BRAJABANDHU SAHOO	BALARAM NAYAK	KENDRAPARA /221 /2011
		VS	VS	()
		STATE OF ODISHA		//
679	ABLAPL/0019512/2019	BIMAL KUMAR PUNTIA @ TIKI	A.PATTANAİK	//0
		VS	VS	()
		STATE OF ODISHA		//
680	ABLAPL/0019513/2019	LACHHABANA BEHERA	JAYADEBA BEHERA	RANPUR /273 /2019
		VS	VS	()

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681	ABLAPL/0019514/2019	STATE OF ODISHA TULU NAYAK VS	JAYADEBA BEHERA VS	// SARANAKUL /54 /2019 ()
682	ABLAPL/0019515/2019	STATE OF ODISHA PRAFULLA BEHERA @ SETHI VS	ANJAN KUMAR BISWAL VS	// MAHILA (BERHAMPUR) /128 /2019 ()
683	ABLAPL/0019516/2019	STATE OF ODISHA DASHARATHA MISHRA @ DASARATH MISHRA VS	S.D.DAS VS	// LAKHANPUR /141 /2019 ()
684	ABLAPL/0019517/2019	STATE OF ODISHA ANIL KUMAR SINGH VS	S.D.DAS VS	// LAKHANPUR /146 /2019 ()
685	ABLAPL/0019518/2019	STATE OF ODISHA DASHARATHA MISHRA @ DASARATH MISHRA VS	S.D.DAS VS	// LAKHANPUR /145 /2019 ()
686	ABLAPL/0019519/2019	STATE OF ODISHA DASHARATHA MISHRA @ DASARATH MISHRA VS	S.D.DAS VS	// LAKHANPUR /139 /2019 ()
687	ABLAPL/0019520/2019	STATE OF ODISHA LINGARAJ JENA VS	SURYAKANTA DWIBEDI VS	// FATEGARH /216 /2019 ()
688	ABLAPL/0019521/2019	STATE OF ODISHA SEIKH ABUTAHER VS	PRADOSH KUMAR DAS VS	// KISSANNAGAR PS /167 /2019 ()
689	ABLAPL/0019522/2019	STATE OF ODISHA ASHOK JENA VS	DEBASIS MISHRA VS	// SIMULIA /351 /2019 ()
690	ABLAPL/0019523/2019	STATE OF ODISHA SUJIT SINGH VS	RAJJEET ROY VS	// JATNI P.S. /498 /2019 ()
691	ABLAPL/0019524/2019	STATE OF ODISHA ROCKY PATASAHANI @ PRATYUSH PATASAHANI VS	ANANIMIDHAR MAHAPATRA VS	// BADAGODA P.S. /439 /2019 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :24/12/2019**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
692	ABLAPL/0019525/2019	KARUNAKAR MALLICK VS STATE OF ODISHA	RANJAN KUMAR PRADHAN (A) VS	SATYABADI /223 /2019 () //
693	ABLAPL/0019526/2019	BHAJA @ ANTARYAMI PRADHAN VS STATE OF ODISHA	RANJAN KUMAR PRADHAN (A) VS	BRAHMAGIRI /142 /2019 () //
694	ABLAPL/0019527/2019	AJAY KUMAR NANDI @ DHAMANA NANDI @ SURYAKANTA DWIBEDI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KISSANNAGAR PS /171 /2019 () //
695	ABLAPL/0019528/2019	GAJANAN AGARWAL VS STATE OF ODISHA	SATYABHUSAN DAS VS	LAXMISAGAR P.S. /324 /2019 () //
696	ABLAPL/0019529/2019	NILACHAL SAMANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /94 /2018 () //
697	ABLAPL/0019530/2019	UPENDRA DALEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /102 /2018 () //
698	ABLAPL/0019531/2019	JAYANTI ROUT VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BHADRAK RURAL /679 /2019 () //
699	ABLAPL/0019532/2019	CHANDAN BAG VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH /579 /2019 () //
700	ABLAPL/0019533/2019	BITALA ROUT VS STATE OF ODISHA	B.N.MOHAPATRA VS	SUKINDA /305 /2019 () //
701	ABLAPL/0019534/2019	DHANANJAYA TANDI VS STATE OF ODISHA	J.N.PANDA VS	/ /0 () //
702	ABLAPL/0019535/2019	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	B.K.NAYAK VS	KHANDAGIRI P.S. /361 /2019 () //
703	ABLAPL/0019536/2019	TERU @ AJAYA NAYAK	LAXMI NARAYANA DAS	MARKAT NAGAR /205 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
704	ABLAPL/0019537/2019	STATE OF ODISHA TUNA SWAIN @ TUKUNA SWAIN @ TUKANA SWAIN	SURYAKANTA DWIBEDI	// KHANDAPARA /198 /2019
		VS	VS	()
705	ABLAPL/0019538/2019	STATE OF ODISHA PRAFULLA KUMARI PATTANAİK @ NINI PATTA	SURYAKANTA DWIBEDI	// PHULBANI TOWN /179 /2019
		VS	VS	()
706	ABLAPL/0019539/2019	STATE OF ODISHA UDAYANATH SETHI	PRASHANTA KUMAR NAYAK	// NANDIPADA /122 /2019
		VS	VS	()
707	ABLAPL/0019540/2019	STATE OF ODISHA NARENDRA PRADHAN @ TUTU	PRASANTA KUMAR PANDA	// DIGAPAHANDI /261 /2019
		VS	VS	()
708	ABLAPL/0019541/2019	STATE OF ODISHA SHANTILATA SAHU	RAMAKANTA PANDA	// BASTA /358 /2019
		VS	VS	()
709	ABLAPL/0019542/2019	STATE OF ODISHA MUKESH KUMAR BIHARI	SATYA RANJAN MULIA	// / /0
		VS	VS	()
710	ABLAPL/0019543/2019	STATE OF ODISHA NIRANJAN SWAIN	AUROVINDA MOHANTY	// KHANDAPARA /252 /2019
		VS	VS	()
711	ABLAPL/0019544/2019	STATE OF ODISHA SATYABHAMA MOHANTY	SANGRAM KESHARI ROUT	// SATYABADI /252 /2019
		VS	VS	()
712	ABLAPL/0019545/2019	STATE OF ODISHA ABHISEK SANGHAI	BIJAYA KUMAR RAGADA	// JHARSUGUDA /219 /2019
		VS	VS	()
713	ABLAPL/0019546/2019	STATE OF ODISHA BIKASA NAIK @ BIKASH NAIK	SURYAKANTA DWIBEDI	// KHANDAPARA /258 /2019
		VS	VS	()
714	ABLAPL/0019547/2019	STATE OF ODISHA DHANDESWAR PATRA @ DHANU PATRA	SURYAKANTA DWIBEDI	// FATEGARH /218 /2019
		VS	VS	()

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**FILING REPORT AS ON :24/12/2019**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
715	ABLAPL/0019548/2019	STATE OF ODISHA SUBHA SETHY VS	PARTHA SARATHI NAYAK VS	// JAJPUR TOWN /402 /2019 ()
716	ABLAPL/0019549/2019	STATE OF ODISHA BISHNU SWAIN @ BISHNU CHARAN SWAIN VS	DEEPAK KUMAR DAS VS	// KONARK /120 /2019 ()
717	ABLAPL/0019550/2019	STATE OF ODISHA SUREN BHOI @ SAHARA VS	BIJAYA KUMAR RAGADA VS	// KUCHINDA /288 /2019 ()
718	ABLAPL/0019551/2019	STATE OF ODISHA RAJENDRA PRADHAN VS	ADITYA KUMAR MOHAPATRA VS	// INFOCITY PS /262 /2019 ()
719	ABLAPL/0019552/2019	STATE OF ODISHA KADRAKA BALA VS	R.N.MOHANTY VS	// BANDHUGOAN /3 /2009 ()
720	ABLAPL/0019553/2019	STATE OF ODISHA DHANANJAY DALAI VS	SURYAKANTA DWIBEDI VS	// JALESWAR /344 /2019 ()
721	ABLAPL/0019554/2019	STATE OF ODISHA GANESH SATMALLIK VS	SUBODH KUMAR MOHANTY VS	// LAIKERA /262 /2019 ()
722	ABLAPL/0019555/2019	STATE OF ODISHA JASMIN HANSDAH VS	SURYAKANTA DWIBEDI VS	// BISOI /100 /2019 ()
723	ABLAPL/0019556/2019	STATE OF ODISHA SUHANA BIBI @ PARVIN VS	BIBHUTI B.SATPATHY VS	// MAHILA P.S. BUXIBAZAR /122 /2019 ()
724	ABLAPL/0019557/2019	STATE OF ODISHA PINTU @ BASANTA KUMAR BALIARSINGH VS	A.PATTANAIAK VS	// KANAS /144 /2019 ()
725	ABLAPL/0019558/2019	STATE OF ODISHA UDAYANATH SAHOO VS STATE OF ODISHA	JYOTSNAMAYEE SAHOO VS	// SATYABADI /200 /2019 () //



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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
726	ABLAPL/0019559/2019	SANTOSH KU. SETHI VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	NANDIPADA /122 /2019 () //
727	ABLAPL/0019560/2019	JASNITA MINZ VS STATE OF ODISHA	NARESH CH.JENA VS	BRAHMANITARANG /185 /2017 () //
728	ABLAPL/0019561/2019	SANKAR BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /353 /2019 () //
729	ABLAPL/0019562/2019	SIMA DALEI VS STATE OF ODISHA	DINESH RAY VS	GURUDIJHATIA /117 /2019 () //
730	ABLAPL/0019563/2019	TIKAN BAGHA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	CHHENDIPADA /355 /2019 () //
731	ABLAPL/0019564/2019	MANORANJAN BEHERA VS STATE OF ODISHA	SITIKANT MISHRA VS	BALIMI /131 /2019 () //
732	ABLAPL/0019565/2019	PRIYATAM DAS VS STATE OF ODISHA	SITIKANT MISHRA VS	BALIMI /131 /2019 () //
733	ABLAPL/0019566/2019	SWADHIN BISWAL VS STATE OF ODISHA	MD.G.MADANI VS	DHUSURI /250 /2019 () //
734	ABLAPL/0019567/2019	ULLASH BARIK VS STATE OF ODISHA	BISWARANJAN DALAI VS	ERASAMA /213 /2019 () //
735	ABLAPL/0019568/2019	TANUSHREE MOHANTY VS STATE OF ODISHA	SUSANTA KU MISHRA VS	MAHILA P.S.(BBSR) /90 /2019 () //
736	ABLAPL/0019569/2019	RAMA JENA VS STATE OF ODISHA	TRILOCHAN DASH VS	KOREI /307 /2019 () //
737	ABLAPL/0019570/2019	KANHU CHARAN MAJHI	RABI NARAYAN PANDA	TIHIDI /180 /2019

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**FILING REPORT AS ON :24/12/2019**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	()
738	ABLAPL/0019571/2019	STATE OF ODISHA PRABHAKAR LENKA	SHUBHENDU KUMAR PARIDA	// RAJNAGAR /209 /2019
		VS	VS	()
739	ABLAPL/0019572/2019	STATE OF ODISHA RANGI DAS	BRAJABANDHU BISWAL	// BANAPUR P.S. /180 /2015
		VS	VS	()
740	ABLAPL/0019573/2019	STATE OF ODISHA KAURI @ LIPUN PRADHAN	SHUBHENDU KUMAR PARIDA	// RAJNAGAR /209 /2019
		VS	VS	()
741	ABLAPL/0019574/2019	STATE OF ODISHA SURENDRA SAHOO	TARA PRASAD MOHAPATRA	// SATYABADI /165 /2019
		VS	VS	()
742	ABLAPL/0019575/2019	STATE OF ODISHA SUDHIR KUMAR HANSDAH	SURYAKANTA DWIBEDI	// BISOI /100 /2019
		VS	VS	()
743	ABLAPL/0019576/2019	STATE OF ODISHA BHIKARI CHARAN SAHU	BHARAT JALLI	// KABISURYANAGAR (KODALA) /308 /2019
		VS	VS	()
744	ABLAPL/0019577/2019	STATE OF ODISHA DIBAKARA SAMANTARAY	ANIL KUMAR DALAI	// PIPLI /296 /2015
		VS	VS	()
745	ABLAPL/0019578/2019	STATE OF ODISHA PRAVAKAR PRADHAN	BIBHUTI KESHARI BISWAL	// KANPUR /112 /2019
		VS	VS	()
746	ABLAPL/0019579/2019	STATE OF ODISHA ABHIRAM NATH	S.K.LENKA	// KISSANNAGAR PS /159 /2019
		VS	VS	()
747	ABLAPL/0019580/2019	STATE OF ODISHA MITHUN BEHERA	TARA PRASAD MOHAPATRA	// PURI SADAR /323 /2019
		VS	VS	()
748	ABLAPL/0019581/2019	STATE OF ODISHA KUNI PRADHAN	B.N.BEHERA	// JODA /210 /2019
		VS	VS	()

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**FILING REPORT AS ON :24/12/2019**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
749	ABLAPL/0019582/2019	STATE OF ODISHA AJAYA KUMAR SAHOO VS	RABINDRA NATH PRUSTY VS	// UDITNAGAR /175 /2019 ()
750	ABLAPL/0019583/2019	STATE OF ODISHA SOUMYA RANJAN MALLICK VS	SATYA RANJAN MULIA VS	// SALIPUR /330 /2019 ()
751	ABLAPL/0019584/2019	STATE OF ODISHA SRIKANTA BHANJA @ SUKANTA BHANJA VS	SMRUTI RANJAN MOHAPATRA VS	// BHADRAK RURAL /564 /2019 ()
752	ABLAPL/0019585/2019	STATE OF ODISHA TULU @ TARANISEN MANGARAJ VS	S.S.CHHUALSINGH VS	// KANAS /145 /2019 ()
753	ABLAPL/0019586/2019	STATE OF ODISHA SANDIP KUMAR MOHAPATRA @ SANDIP MOHAPATRA VS	SURAKANTA DWIBEDI VS	// BALASORE SADAR /393 /2019 ()
754	ABLAPL/0019587/2019	STATE OF ODISHA RAMESH CHANDRA SAHOO VS	S.P.DASH VS	// SIMULIA /228 /2019 ()
755	ABLAPL/0019588/2019	STATE OF ODISHA SUSANTA BHANJA VS	SMRUTI RANJAN MOHAPATRA VS	// BHADRAK RURAL /564 /2019 ()
756	ABLAPL/0019589/2019	STATE OF ODISHA PARIMALA @ PARIMAL CHANDRA PATRA VS	RAJIB LOCHAN PATTNAIK VS	// TALASARI MARINE /65 /2019 ()
757	ABLAPL/0019590/2019	STATE OF ODISHA TANAYA PARIDA @ DR. SUBHASMITA MISHRA VS	RAMCHANDRAN MISHRA VS	// JATNI P.S. /123 /2019 ()
758	ABLAPL/0019591/2019	STATE OF ODISHA KSHITISH KUMAR SETHI VS	PRATAP CHANDRA MISHRA VS	// COLLIERY /438 /2019 ()
759	ABLAPL/0019592/2019	STATE OF ODISHA NARAYAN PRUSTY @ SATYANARAYAN PRUSTY VS	PRASHANTA KUMAR NAYAK VS	// MURIBAHAL /261 /2019 ()
		STATE OF ODISHA		//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
760	ABLAPL/0019593/2019	SUSHA @ SUSHANTA MALIK VS STATE OF ODISHA	BISWAJIT PASAYAT VS	DERABIS /161 /2019 () //
761	ABLAPL/0019594/2019	SUSANTA PARIDA VS STATE OF ODISHA	N.SAHANI VS	TANGI (KHURDA) /362 /2019 () //
762	ABLAPL/0019595/2019	REJAUL KARIM MONDAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	TALASARI MARINE /64 /2019 () //
763	ABLAPL/0019596/2019	BIBHUTI PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /209 /2019 () //
764	ABLAPL/0019597/2019	TILOTTAMA SAMAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CUTTACK SADAR /478 /2019 () //
765	ABLAPL/0019598/2019	AMBICA PATRA VS STATE OF ODISHA	N.C.ROUT VS	RAIBANIA /71 /2019 () //
766	ABLAPL/0019599/2019	HAPPY @ PAPU PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /200 /2019 () //
767	ABLAPL/0019600/2019	SACHIDANANDA NAIK VS STATE OF ODISHA	A.P.BOSE VS	KANTABANIA PS /115 /2018 () //
768	ABLAPL/0019601/2019	BHIMSEN SAHOO VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	DHARMASALA /522 /2019 () //
769	ABLAPL/0019602/2019	NIRANJAN MUDULI VS STATE OF ODISHA	R.N.MISHRA VS	KISSANNAGAR PS /133 /2019 () //
770	ABLAPL/0019603/2019	BULU MOHANTY @ NISHIKANTA MOHANTY DILLIP RAY VS STATE OF ODISHA	VS VS	BASUDEVPUR /381 /2019 () //
771	ABLAPL/0019604/2019	SADHU CHARAN NAYAK @ MAKARA	SASANKA S. SATAPATHY	ANGUL TOWN /1065 /2019

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	()
772	ABLAPL/0019605/2019	STATE OF ODISHA KEDAR DAS @ ADHIKRY	B.S.DASPANDA	// SAHADEV KHUNTA /297 /2019
		VS	VS	()
773	ABLAPL/0019606/2019	STATE OF ODISHA KSHIROD KUMAR SETHI	PRATAP CHANDRA MISHRA	// COLLIERY /438 /2019
		VS	VS	()
774	ABLAPL/0019607/2019	STATE OF ODISHA SK. CHANDA	J.K.KHUNTIA	// RUPSA /94 /2019
		VS	VS	()
775	ABLAPL/0019608/2019	STATE OF ODISHA CHANDAN GIRI	J.K.KHUNTIA	// RUPSA /71 /2019
		VS	VS	()
776	ABLAPL/0019609/2019	STATE OF ODISHA SUDARSHAN SENAPATI	AMITAV TRIPATHY	// FATEGARH /126 /2019
		VS	VS	()
777	ABLAPL/0019610/2019	STATE OF ODISHA SUNDAR KUMBHAR	SURYAKANTA DWIBEDI	// SINAPALI /297 /2019
		VS	VS	()
778	ABLAPL/0019611/2019	STATE OF ODISHA BIKASH PRADHAN	BISWANATH BEHERA	// JODA /210 /2019
		VS	VS	()
779	ABLAPL/0019612/2019	STATE OF ODISHA RAJESH KUMAR BEHERA @ RAJU	SURYAKANTA DWIBEDI	// RUPSA /82 /2019
		VS	VS	()
780	ABLAPL/0019613/2019	STATE OF ODISHA ARU @ AUROBINDA BEHERA	DEVASHIS PANDA	// DHENKANAL SADAR /596 /2018
		VS	VS	()
781	WPC(OAB)/0000001/2019	STATE OF ODISHA DR.INDIRA PALO	M/S.JITENDRA KUMAR DIGAL	// //
		VS	VS	()
		STATE OF ODISHA		//

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MISC CASES FILED on :24/12/2019

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	32/2019 OTAPL/9/2014	GHOGAR ISPAT PVT.LTD-MP	M/S.N.K.ROUT
2	33/2019 OTAPL/10/2014	TARACHAND AGARWAL-MP	M/S.N.K.ROUT
3	34/2019 OTAPL/11/2014	SHYAM SUNDAR AGARWAL-MP	M/S.N.K.ROUT
4	35/2019 ELPET/12/2019	MAHAMMAD SAHIRULHAK@HAQUE-MP	SIDHARTH PRASAD DAS
5	35/2019 OTAPL/16/2019	COMMISSIONER, CENTRALA EXCISE AND SERVICE TAX- <del>RFA</del>	RAJASENJEET MOHAPATRA
6	52/2019 SAO/20/2019	ARABAINDA KU.SAHU-MP	M/S.SOUMYA MISHRA
7	53/2019 SAO/20/2012	KRUSHNA RAMCHANDRA L-MP	M/S.AMIT PR.BOSE
8	54/2019 SAO/20/2019	ARABAINDA KU.SAHU-MP	M/S.SOUMYA MISHRA
9	194/2019 RFA/98/2010	DULA SAHU-MP	M/S.G.N.MISHRA
10	195/2019 FA/377/1983	BASANTA-MP	M/S.S.P.MISHRA
11	195/2019 RFA/98/2010	DULA SAHU-MP	M/S.G.N.MISHRA
12	196/2019 RFA/98/2010	DULA SAHU-MP	M/S.G.N.MISHRA
13	198/2019 RFA/39/2010	PURUSOTTAM SAHU-MP	M/S.S.P.MISHRA
14	200/2019 RFA/39/2010	PURUSOTTAM SAHU-MP	M/S.S.P.MISHRA
15	201/2019 RFA/39/2010	PURUSOTTAM SAHU-MP	M/S.S.P.MISHRA
16	214/2019 LAA/13/2015	DIRECTOR,INTERIM TEST RANGE-MP	M/S.ANUP KU.BOSE
17	215/2019 LAA/14/2015	DIRECTOR,INTERIM TEST RANGE-MP	M/S.ANUP KU.BOSE
18	216/2019 LAA/15/2015	DIRECTOR,INTERIM TEST RANGE-MP	M/S.ANUP KU.BOSE
19	217/2019 LAA/71/2016	DIRECTOR,INTERIM TEST RANGE-MP	MR.A.K.BOSEASSISTANT SOLICITOR GENERAL OF IN
20	218/2019 LAA/72/2016	DIRECTOR,INTERIM TEST RANGE-MP	MR.A.K.BOSEASSISTANT SOLICITOR GENERAL OF IN
21	219/2019 LAA/51/2016	DIRECTOR,INTERIM TEST RANGE-MP	MR.A.K.BOSEA.S.G.I.,O.H.C.
22	220/2019 LAA/73/2016	DIRECTOR,INTERIM TEST RANGR-MP	MR.A.K.BOSEASSISTANT SOLICITOR GENERAL OF IN
23	221/2019 LAA/4/2017	DIRECTOR,INTERIM TEST RANGE,CHANDIPUR-MP	MR.A.K.BOSEA.S.G.I.,O.H.C.
24	222/2019 LAA/7/2017	DIRECTOR,INTERIM TEST RANGE,CHANDIPUR-MP	MR.A.K.BOSEA.S.G.I.,O.H.C.
25	223/2019 LAA/8/2017	DIRECTOR,INTERIM TEST RANGE,CHANDIPUR-MP	MR.A.K.BOSEA.S.G.I.,O.H.C.
26	224/2019	DIRECTOR,INTERIM TEST RANGE,CHANDIPUR-MP	MR.A.K.BOSEA.S.G.I.,O.H.C.

27	LAA/9/2017 225/2019	DIRECTOR,INTERIM TEST RANGE,CHANDIPUR-MP	MR.A.K.BOSEA.S.G.I.,O.H.C.
28	LAA/13/2017 226/2019	DIRECTOR,INTERIM TEST RANGE,CHANDIPUR-MP	MR.A.K.BOSEASSISTANT SOLICITOR G.I.OF INDIAOR
29	LAA/5/2018 227/2019	DIRECTOR ,INTERIM TEST RANGE-MP	MR.A.K.BOSE,A.S.G.I
30	LAA/86/2018 228/2019	ASST.DEFENCE ESTATE OFFICER-MP	MR.A.K.BOSE,A.S.G.I
31	LAA/89/2018 229/2019	ASST.DEFENCE ESTATE OFFICER-MP	MR.A.K.BOSE,A.S.G.
32	LAA/91/2018 230/2019	THE DIRECTOR OF I.T.R.,CHANDIPUR-MP	MR.A.K.BOSE,A.S.G.
33	LAA/92/2018 237/2019	STATE OF ODISHA-MP	S.C.(COMMERCIAL TAXES)
34	STREV/112/2019 238/2019	STATE OF ODISHA-MP	SR.S.C.(COMMERCIAL TAXES)
35	239/2019	GENERAL MANAGER TELECOM DISTRICT BHARAT SAN	PRANAYAK KISHORE HARICHANDAN
36	STREV/68/2019 240/2019	GENERAL MANAGER TELECOM DISTRICT BHARAT SAN	PRANAYAK KISHORE HARICHANDAN
37	STREV/68/2019 241/2019	GENERAL MANAGER TELECOM DISTRICT BHARAT SAN	PRANAYAK KISHORE HARICHANDAN
38	STREV/69/2019 242/2019	GENERAL MANAGER TELECOM DISTRICT BHARAT SAN	PRANAYAK KISHORE HARICHANDAN
39	STREV/69/2019 243/2019	GENERAL MANAGER TELECOM DISTRICT BHARAT SAN	PRANAYAK KISHORE HARICHANDAN
40	STREV/70/2019 244/2019	GENERAL MANAGER TELECOM DISTRICT BHARAT SAN	PRANAYAK KISHORE HARICHANDAN
41	STREV/71/2019 245/2019	GENERAL MANAGER TELECOM DISTRICT BHARAT SAN	PRANAYAK KISHORE HARICHANDAN
42	STREV/71/2019 246/2019	GENERAL MANAGER TELECOM DISTRICT BHARAT SAN	PRANAYAK KISHORE HARICHANDAN
43	STREV/72/2019 247/2019	GENERAL MANAGER TELECOM DISTRICT BHARAT SAN	PRANAYAK KISHORE HARICHANDAN
44	STREV/72/2019 248/2019	GENERAL MANAGER TELECOM DISTRICT BHARAT SAN	PRANAYAK KISHORE HARICHANDAN
45	STREV/73/2019 249/2019	GENERAL MANAGER TELECOM DISTRICT BHARAT SAN	PRANAYAK KISHORE HARICHANDAN
46	STREV/73/2019 250/2019	GENERAL MANAGER TELECOM DISTRICT BHARAT SAN	PRANAYAK KISHORE HARICHANDAN
47	STREV/74/2019 251/2019	GENERAL MANAGER TELECOM DISTRICT BHARAT SAN	PRANAYAK KISHORE HARICHANDAN
48	STREV/74/2019 252/2019	GENERAL MANAGER TELECOM DISTRICT BHARAT SAN	PRANAYAK KISHORE HARICHANDAN
49	STREV/78/2019 253/2019	GENERAL MANAGER TELECOM DIST.,DHENKANAL,BSN	MITAL PRANAYA KISHORE HARICHANDAN
50	STREV/78/2019 254/2019	GENERAL MANAGER TELECOM DIST.,DHENKANAL,BSN	MITAL PRANAYA KISHORE HARICHANDAN
51	STREV/79/2019 255/2019	GENERAL MANAGER TELECOM DIST.,DHENKANAL,BSN	MITAL PRANAYA KISHORE HARICHANDAN
52	STREV/79/2019 256/2019	GENERAL MANAGER TELECOM DIST.,DHENKANAL,BSN	MITAL PRANAYA KISHORE
53	STREV/80/2019 257/2019	GENERAL MANAGER TELECOM DIST.,DHENKANAL,BSN	MITAL PRANAYA KISHORE
54	STREV/80/2019 258/2019	SATRUGHAN SAHOO-MP	M/S.P.K.MOHANTY
55	MATA/179/2019 258/2019	GENERAL MANAGER TELECOM DIST.,DHENKANAL,BSN	MITAL PRANAYA KISHORE HARICHANDAN
56	STREV/81/2019 259/2019	SHILPA SAMANTARAY-MP	SUJATA JENA
57	MATA/180/2019 259/2019	GENERAL MANAGER TELECOM DIST.,DHENKANAL,BSN	MITAL PRANAYA KISHORE HARICHANDAN
	STREV/81/2019		

58	260/2019 STREV/82/2019	GENERAL MANAGER TELECOM DIST.,DHENKANAL,BSN.LTD,MP	PRADIP NAYA KISHORE HARICHANDAN
59	261/2019 STREV/82/2019	GENERAL MANAGER TELECOM DIST.,DHENKANAL,BSN.LTD,MP	PRADIP NAYA KISHORE HARICHANDAN
60	262/2019 STREV/83/2019	GENERAL MANAGER TELECOM DIST.,SUNDARGARH,BSN.LTD,MP	PRADIP NAYA KISHORE
61	263/2019 STREV/83/2019	GENERAL MANAGER TELECOM DIST.,SUNDARGARH,BSN.LTD,MP	PRADIP NAYA KISHORE
62	264/2019 STREV/84/2019	GENERAL MANAGER TELECOM DIST.,SUNDARGARH,BSN.LTD,MP	PRADIP NAYA KISHORE HARICHANDAN
63	265/2019 STREV/84/2019	GENERAL MANAGER TELECOM DIST.,SUNDARGARH,BSN.LTD,MP	PRADIP NAYA KISHORE HARICHANDAN
64	266/2019 STREV/85/2019	GENERAL MANAGER TELECOM DIST.,SUNDARGARH,BSN.LTD,MP	PRADIP NAYA KISHORE
65	267/2019 STREV/85/2019	GENERAL MANAGER TELECOM DIST.,SUNDARGARH,BSN.LTD,MP	PRADIP NAYA KISHORE
66	268/2019 STREV/86/2019	GENERAL MANAGER TELECOM DIST.,BSN.LTD,SUNDARGARH,MP	PRADIP NAYA KISHORE HARICHANDAN
67	269/2019 STREV/86/2019	GENERAL MANAGER TELECOM DIST.,BSN.LTD,SUNDARGARH,MP	PRADIP NAYA KISHORE HARICHANDAN
68	270/2019 STREV/87/2019	GENERAL MANAGER TELECOM DIST.,BSN.LTD,SUNDARGARH,MP	PRADIP NAYA KISHORE HARICHANDAN
69	271/2019 STREV/87/2019	GENERAL MANAGER TELECOM DIST.,BSN.LTD,SUNDARGARH,MP	PRADIP NAYA KISHORE HARICHANDAN
70	343/2019 RVWPET/436/2019	B.SUSILA DEVI-MP	BIRAJA PRASANNA SATAPATHY
71	354/2019 CMAPL/897/2019	JAYADEB SAHU-MP	ADV.
72	355/2019 CMAPL/875/2019	STATE OF ODISHA-MP	SR.S.C.(S AND ME)
73	356/2019 CMAPL/887/2019	SMT.FATIMA MALLIK-MP	M/S.J.K.DIGAL
74	368/2019 CRLMP/1068/2018	BABULI CHARAN MAILIK-MP	M/S.SATRUGHNA DASH A
75	486/2019 TRP(C)/449/2019	NANDINI JENA-MP	KHIROD KUMAR PANIGRAHI
76	532/2019 RPFAM/283/2019	HIMANSHU@HIMANSHU SEKHAR MAHANTA-MP	DEBASISH SAMAL
77	533/2019 RPFAM/283/2019	HIMANSHU@HIMANSHU SEKHAR MAHANTA-MP	DEBASISH SAMAL
78	534/2019 RPFAM/196/2017	KAMADEV SWAIN-MP	M/S.DINABANDHU N AYAK
79	535/2019 RPFAM/313/2019	PRAKASH NAYAK-MP	PRADEEP KUMAR MALLIK
80	1066/2019 RSA/381/2019	KUMUDINI ROUT-MP	M/S.R.C.SWAIN
81	1067/2019 RSA/82/2003	SURENDRANATH PATNAIK-MP	M/S.D.N.MOHAPATRA
82	1068/2019 RSA/82/2003	SURENDRANATH PATNAIK-MP	M/S.D.N.MOHAPATRA
83	1069/2019 RSA/82/2003	SURENDRANATH PATNAIK-MP	M/S.D.N.MOHAPATRA
84	1071/2019 RSA/382/2019	MADAN MOHAN PRADHAN-MP	AMIT PRASAD BOSE
85	1072/2019 RSA/339/2019	BISU@BISWABHUSAN MAHALIK-MP	BARUNDANITYA MOHAPATRA
86	1073/2019 RSA/384/2019	JITENDRA NAIK-MP	PRASANNA KUMAR PARHI
87	1074/2019 RSA/386/2019	HEMALATA SWAIN-MP	BHAKTAHARI MOHANTY
88	1075/2019 RSA/386/2019	HEMALATA SWAIN-MP	BHAKTAHARI MOHANTY
89	1076/2019	BIBHUTI BHUSAN SAI-MP	AJODHYA RANJAN DASH



90	RSA/487/2018 1077/2019	BISWAMBAR SAHU-MP	M/S.GAUTAM MUKHERJI
91	RSA/360/2007 1079/2019	UMANATH SAHU-MP	DARPAHARI DHAL
92	RSA/358/2019 1079/2019	DILLIP KUMAR SAHOO-MP	ADV.
93	WA/683/2019 1080/2019	UNION OF INDIA-MP	MR.A.K.BOSE (A.S.G.I.)(ORISSA HIGH COURT)
94	WA/684/2019 1081/2019	UNION OF INDIA-MP	MR.A.K.BOSE (A.S.G.I.)(ORISSA HIGH COURT)
95	WA/684/2019 1082/2019	ARABINDA BOSE-MP	SASWAT DAS
96	WA/641/2019 1083/2019	PRAVAKAR SAMAL-MP	M/S.S.K.SAMAL
97	WA/685/2019 1084/2019	STATE OF ODISHA-MP	ADDL GOVT ADVOCATE
98	WA/686/2019 1085/2019	STATE OF ODISHA-MP	ADDL GOVT ADVOCATE
99	WA/687/2019 1086/2019	STATE OF ODISHA-MP	ADDL GOVT ADVOCATE
100	WA/688/2019 1087/2019	STATE OF ORISSA-MP	ADDL GOVT ADVOCATE
101	WA/689/2019 1088/2019	STATE OF ODISHA-MP	ADDL GOVT ADVOCATE
102	WA/690/2019 1220/2019	KEDARNATH CHHUALSINGH-MP	S.S.RAY
103	CRLREV/719/2019 1221/2019	HRUSIKESH TRIPATHY-MP	TRIBIKRAM MOHAPATRA
104	CRLREV/897/2019 1222/2019	SHIB SHANKAR NAYAK-MP	SANJEEV UDGATA
105	CRLREV/80/2019 1223/2019	SURENDRA PRADHAN-MP	GYANALOKA MOHANTY
106	CRLREV/899/2019 1224/2019	BALARAM PRADHAN-MP	HIMANSHU SEKHAR MISHRA
107	CRLREV/901/2019 1225/2019	BALARAM PRADHAN-MP	HIMANSHU SEKHAR MISHRA
108	CRLREV/901/2019 1226/2019	MADAN MOHAN NAYAK-MP	SATYA NARAYAN MISHRA
109	CRLREV/903/2019 1227/2019	MADAN MOHAN NAYAK-MP	SATYA NARAYAN MISHRA
110	CRLREV/903/2019 1228/2019	MADAN MOHAN NAYAK-MP	SATYA NARAYAN MISHRA
111	CRLREV/903/2019 1331/2019	BIPIN NAIK-MP	AMITAV TRIPATHY
112	BLAPL/10217/2019 1333/2019	GANESH @PRAKASH MOHAPATRA-MP	RABI NARAYAN PANDA
113	BLAPL/7675/2019 1335/2019	PANDIA@PANDABA SETHI-MP	ANIRUDHA DAS
114	BLAPL/2165/2019 1336/2019	GADADHAR SWAIN-MP	JAYADEBA BEHERA
115	BLAPL/11080/2019 1540/2019	BHAGABAT PANDA-MP	M/S.T.R.MEHER
116	CMP/485/2019 1541/2019	APARNA DAS-MP	VIVEKANANDA JENA
117	CMP/1458/2019 1542/2019	AINLA PADHAN-MP	KIRTAN DANG
118	CMP/1459/2019 1543/2019	PRADIP@PRADEEP KU.DASH-MP	DEBENDRA PATNAIK
119	CMP/1460/2019 1544/2019	BAINSI BEHERA @ BANSI BEHERA-MP	N.SAHANI
120	CMP/1461/2019 1545/2019	KRUSHNA CHANDRA DAS-MP	A.K.SAHU
	CMP/1463/2019		

121	1546/2019 CMP/1464/2019	REBATI MOHAPATRA-MP	L.MISHRA
122	1547/2019 CMP/1465/2019	BHAMA JENA-MP	P.C.MISHRA
123	1548/2019 CMP/1467/2019	REBATI MOHAPATRA-MP	L.MISHRA
124	1549/2019 CMP/1468/2019	REBATI MOHAPATRA-MP	L.MISHRA
125	1550/2019 CMP/1469/2019	KALYANI BARAJ-MP	A.K.SARANGI
126	1551/2019 CMP/1469/2019	KALYANI BARAJ-MP	A.K.SARANGI
127	1552/2019 CMP/1470/2019	BISMAY SAMAL-MP	BIBEKANANDA BHUYAN
128	1553/2019 CMP/1471/2019	SHYAMA SUNDAR SAHOO-MP	BHASKAR CHANDRA PANDA
129	1554/2019 CMP/1473/2019	MADAN MOHAN PRADHAN-MP	AMIT PRASAD BOSE
130	1555/2019 CMP/1475/2019	SUMATI DAS-MP	AMIT PRASAD BOSE
131	1657/2019 FAO/1007/2019	STATE OF ODISHA-MP	SR.S.C.(S AND ME)
132	1658/2019 FAO/1007/2019	STATE OF ODISHA-MP	SR.S.C.(S AND ME)
133	1659/2019 FAO/1012/2019	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.	SUBRAT SATPATHY
134	1660/2019 FAO/1013/2019	DR. KRISHNA CH.PRADHAN-MP	SASWAT DAS
135	1661/2019 FAO/1017/2019	RAMAMANI SATPATHY-MP	K.K.SWAIN
136	1662/2019 FAO/1018/2019	REETA DAS-MP	K.K.SWAIN
137	1756/2019 MACA/931/2019	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.	MP. DUTTA
138	1757/2019 MACA/913/2019	PRITICHHANDA MALLIK-MP	PULAKESH MOHANTY
139	1758/2019 MACA/404/2019	DIVL.MANAGER,ORIENTAL INSURANCE CO.LTD.-MP	MOHAN CHANDRA NAYAK
140	1759/2019 MACA/356/2019	D.M.,ORIENTAL INSURANCE CO.LTD.-MP	MOHAN CHANDRA NAYAK
141	1760/2019 MACA/244/2019	KISHORE CH.SETHMAJHI-MP	M/S.P.C.PATTNAIK(1)
142	1761/2019 MACA/903/2019	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.	SATPATHY
143	1762/2019 MACA/610/2019	DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO.LTD.	K.PANDA
144	1763/2019 MACA/841/2019	MANAGER (LEGAL), M/S. NEW INDIA ASSURANCE CO. LTD.	MP. PATH ROY
145	1764/2019 MACA/941/2019	THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO.LTD.	SOMNATH ROY
146	2070/2019 CRLA/151/2018	RABINDRA KUMAR OJHA-MP	
147	2071/2019 CRLA/962/2019	SUJANA NAIYA-MP	BHABANI SHANKAR DAS
148	2072/2019 CRLA/91/2018	ANGAD MALLICK-MP	M/S.BIJAYALAXMI TRIPATHY
149	2073/2019 CRLA/70/2018	META MALLICK-MP	M/S.B.L.TRIPATHY
150	2550/2019 CRLMC/3552/2019	NAKULA@BIMBADHAR DHAL-MP	A.PATTANAIAK
151	2552/2019 CRLMC/3553/2019	ANIL KUMAR SINGH-MP	S.D.DAS
152	2553/2019	DASHARATH MISHRA-MP	M.M.SWAIN

153	CRLMC/3555/2019 2554/2019	ANIL KUMAR SINGH-MP	S.D.DAS
154	CRLMC/3556/2019 2555/2019	ANIL KUMAR SINGH-MP	S.D.DAS
155	CRLMC/3557/2019 2556/2019	BHOLA NATH SHUKLA@B.N.SUKLA-MP	S.D.DAS
156	CRLMC/3558/2019 2557/2019	BHOLA NATH SHUKLA@B.N.SUKLA-MP	S.D.DAS
157	CRLMC/3559/2019 2558/2019	RABINDRA KUMAR PUJARI-MP	BIREN SANKAR TRIPATHY
158	CRLMC/3560/2019 2559/2019	GITARANI ROUT-MP	PRASANTA KUMAR SAHOO
159	CRLMC/3561/2019 2560/2019	LALITA SUKARI-MP	GOPINATH MISHRA
160	CRLMC/3563/2019 2561/2019	ANIL KUMAR SINGH-MP	S.D.DAS
161	CRLMC/3556/2019 2562/2019	MAHENDRA KU.BEHERA-MP	BISWAJIT PASAYAT
162	CRLMC/3042/2019 2563/2019	MAHENDRA KU.BEHERA-MP	BISWAJIT PASAYAT
163	CRLMC/3042/2019 2564/2019	MADHOO@MADHAB CH.KHUNTIA-MP	M/S.MANOJ VERMA
164	CRLMC/1371/2017 2565/2019	RASMI RANJAN LENKA-MP	MANOJ KUMAR PANDA
165	CRLMC/3572/2019 2566/2019	SABITRI MOHANTY-MP	S.P.MOHANTY
166	CRLMC/3574/2019 2567/2019	SIBA PRASAD NARENDRA-MP	PRONOY MOHANTY
167	CRLMC/3575/2019 2568/2019	PIKU MISHRA-MP	AJIT KUMAR PANDA
168	CRLMC/3576/2019 2569/2019	KARTIKA KUMAR BISOYI@KARTIK KUMAR BISOYI-MP	JYOTIRMAYA SAHOO
169	CRLMC/3577/2019 2570/2019	PRASANT KUMAR BHUYAN-MP	TARA PRASAD MOHAPATRA
170	CRLMC/3578/2019 2571/2019	NABA APAT-MP	AMITAV TRIPATHY
171	CRLMC/3580/2019 18300/2019	PRAFULLA KU.BEHERA-MP	M/S.AJIT KU.HOTA
172	WP(C)/28413/2019 18302/2019	PABITRA SAHOO-MP	M/S.MANAS RANJAN KHATUA
173	WP(C)/28429/2019 18303/2019	DEEPAK RANJAN DAS-MP	M/S.DEEPALI MOHAPATRA
174	WP(C)/26754/2019 18304/2019	GIRISH CHANDRA ROUT-MP	M/S.OMKAR DEVDAS
175	WP(C)/26755/2019 18305/2019	DEVANANDA PRUSTY-MP	M/S.MADHUSMITA PANDA
176	WP(C)/28445/2019 18306/2019	MD.LAIQUE ALI-MP	M/S.ALOK KUMAR DAS
177	WP(C)/28496/2019 18307/2019	D.PRADHAN-MP	M/S.M.PRATAP @ PRATAP KUMAR MOHAPATRA
178	WP(C)/28503/2019 18308/2019	BIJAY KUMAR MOHAPATRA-MP	UMESH CHANDRA MOHANTY
179	WP(C)/28507/2019 18310/2019	VEDANTA LTD.-MP	M/S.PRASHANTA KUMAR NAYAK
180	WP(C)/17332/2019 18311/2019	RAVIPATI PRAVAKAR RAO @ R.PRABHAKAR RAO-MP	M/S.PRASANNA KUMAR MISHRARAVIPATI P
181	WP(C)/28513/2019 18312/2019	DHANURDHAR CHAMPATIRAY-MP	M/S.PRABODHA CH. NAYAK
182	WP(C)/24486/2019 18314/2019	DEBASIS SAMAL-MP	M/S.SAMIR KUMAR MISHRA
183	WP(C)/22147/2019 18315/2019	SANTOSH KUMAR HOTTA-MP	M/S B.S TRIPATHY 1
	WP(C)/19030/2019		

184	18316/2019 WP(C)/19031/2019	SUBHALAXMI PANDA-MP	M/S.B.S.TRIPATHY 1
185	18317/2019 WP(C)/19033/2019	PANCHANAN PATRA-MP	M/S.B.S.TRIPATHY 1
186	18318/2019 WP(C)/19034/2019	RABI NARAYAN ACHARYA-MP	M/S.B.S.TRIPATHY 1
187	18319/2019 WP(C)/19035/2019	NRUSINGHA CHARAN DASH-MP	M/S B.S TRIPATHY 1
188	18321/2019 WP(C)/28521/2019	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL
189	18322/2019 WP(C)/28522/2019	GOBARDHAN PRADHAN-MP	DILLIP KU PATTANAYAK
190	18323/2019 WP(C)/20539/2019	PRANAB KUMAR SAMAL-MP	M/S.MANOJA KUMAR KHUNTIA
191	18324/2019 WP(C)/28549/2019	RITESH BERA-MP	M/S.SUSHAN KU.NATH
192	18325/2019 WP(C)/28555/2019	PARBATI MAJHI-MP	M/S.P.K.SATAPATHY
193	18326/2019 WP(C)/28557/2019	DHANESWAR SULANKI-MP	M/S.BISWA PRAKASH DHAL
194	18327/2019 WP(C)/28561/2019	NIRUPAMA JENA-MP	M/S.KRISHNA CHANDRA SAHU
195	18328/2019 WP(C)/28565/2019	KRUSHNA BALA PATTANAIK-MP	M/S.KRISHNA CHANDRA SAHU
196	18329/2019 WP(C)/23045/2019	M/S. OM SARALA SECURITY SERVICES (P) LIMITED-MP	M/S.UPENDRA KUMAR SAMAL
197	18330/2019 WP(C)/7826/2019	VEDPRAKASH NATH-MP	M/S.ALOK KUMAR MOHAPATRA
198	18331/2019 WP(C)/27411/2019	M/S.SIMA BRICKS-MP	M/S.AMITAV DAS
199	18332/2019 WP(C)/27413/2019	M/S.SIVA -N BRICKS-MP	M/S.AMITAV DAS
200	18333/2019 WP(C)/27415/2019	M/S.SHIV BRICKS-MP	M/S.AMITAV DAS
201	18334/2019 WP(C)/28573/2019	BINOD KUMAR MISHRA-MP	M/S.DHIRENDRA KUMAR MOHAPATRA
202	18335/2019 WP(C)/28575/2019	MD.SALIM-MP	M/S.PRAKASH RANJAN BARIK
203	18336/2019 WP(C)/28577/2019	SK.KAMIRUDDIN-MP	M/S.RAMA CHANDRA JENA
204	18337/2019 WP(C)/28587/2019	ANIL MOHANTY-MP	M/S.SHISHIR KUMAR SWAIN
205	18338/2019 WP(C)/28592/2019	KANHU CHARAN SAHOO-MP	M/S.RAJALAXMI BISWAL
206	18339/2019 WP(C)/28595/2019	DEBASIS MOHANTY-MP	M/R.RANJAN KUMAR ROUT
207	18340/2019 WP(C)/12714/2019	MANORANJAN DIGAR-MP	M/S.GYANESWAR SATAPATHY
208	18341/2019 WP(C)/28606/2019	K.KAMU REDDY-MP	M/S.SOUBHAGYA KUMAR DASH
209	18342/2019 WP(C)/28608/2019	MAHENDRA KUMAR JESTI-MP	M/S.DEBENDRA KU.SAHOO
210	18343/2019 WP(C)/28615/2019	JNANARANJAN MISHRA-MP	M/S.SANTOSH KUMAR SWAIN
211	18344/2019 WP(C)/28634/2019	MAHESWARI MOHANTY-MP	M/S.BAIJAYANTI MOHANTY
212	18345/2019 WP(C)/19075/2019	PRADEEP KU.PANIGRAHI-MP	M/S.SUBHRANSU BHUSAN MOHANTY
213	18346/2019 WP(C)/28638/2019	SHASHI RAM MANGARAJ-MP	KANANBALA ROY CHOUDHURY
214	18347/2019 WP(C)/3461/2019	PURNA CHANDRA MOHAPATRA-MP	AJAYA NAYAK
215	18348/2019	KAMALAKANTA MOHAPATRA-MP	AJAYA NAYAK

216	WP(C)/2734/2019 18349/2019	MAA SARAL MULTIPURPOSE COOPERATIVE SOCIETY LTD.	M/S.S.S.RAO
217	WP(C)/28643/2019 18352/2019	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
218	WP(C)/26793/2019 18353/2019	M/S.SAISUDHA STONE WORKS-MP	M/S.FALGUNI RAJGURU MOHAPATRA
219	WP(C)/28649/2019 18354/2019	MOHIT KUMAR BEHERA-MP	M/S.LAXMAN PRADHAN
220	WP(C)/28648/2019 18355/2019	M/S. PRASANTA KUMAR PRADHAN-MP	M/S.TUSHAR KANTI SATAPATHY
221	WP(C)/28652/2019 18356/2019	DURGA CHARAN SATAPATHY-MP	JYOTIMANI PATNAIK
222	WP(C)/28653/2019 18357/2019	BIJAYINEE JENA-MP	M/S.J.K.MISHRA(2)
223	WP(C)/28656/2019 18358/2019	DR.NATABAR SATAPATHY-MP	M/S.MANOJ KUMAR PANDA
224	WP(C)/28671/2019 18359/2019	RAJESWARI GOUDA-MP	DEEPALI MAHAPATRA
225	WP(C)/28674/2019 18360/2019	PRAMILA MAJHI-MP	M/S.MAHESWAR MOHANTY
226	WP(C)/28684/2019 18361/2019	SEIKH ABDUL SALAM-MP	M/S.T.DASH
227	WP(C)/28691/2019 18362/2019	BADRINARAYAN PRADHAN-MP	SUBRATA PANDA
228	WP(C)/28698/2019 18363/2019	M/S.IDCOL KALIONGA IRON WORKS LTD.-MP	M/S.BANOJA KUMAR PATTANAİK
229	WP(C)/12050/2019 18364/2019	SARAT KUMAR DAKUA-MP	M/S.JITENDRA KUMAR DIGAL
230	WP(C)/28703/2019 18365/2019	BASUDEV SAHOO-MP	M/S.S.K NAYAK(2)
231	WP(C)/28715/2019 18366/2019	KURESH SETHY-MP	M/S.S.K.SAMAL
232	WP(C)/28729/2019 18367/2019	MANDARDHAR DEHURY-MP	M/S.DEBENDRA DHAR
233	WP(C)/28727/2019 18368/2019	SUBRAT MOHANTY-MP	M/S.SAMBİT RATH
234	WP(C)/28732/2019 18369/2019	SUBHRAKANTA PATEL-MP	M/S.D.R.SUNDARAY
235	WP(C)/28752/2019 18370/2019	MAGASIRA NAYAK-MP	M/S.DEEPAK RANJAN SUNDARAY
236	WP(C)/28756/2019 18371/2019	PRAFULLA KUMAR TRIPATHY-MP	M/S.SIDHESWAR MALLİK
237	WP(C)/28754/2019 18372/2019	SUBHASHREE NAYAK-MP	M/S.SIDHESWAR MALLİK
238	WP(C)/28760/2019 18373/2019	DIPALI MOHAPATRA-MP	M/S.SAURAV TIBREWAL
239	WP(C)/28761/2019 18374/2019	UMAKANT ROUT-MP	M/S.ABHİRAM SWAIN
240	WP(C)/28765/2019 18375/2019	SHREE SHREE LAXMINARAYAN MOHAPRABHU@SRI NARAYAN MOHAPRABHU-MP	
241	WP(C)/28770/2019 18378/2019	BISWAJIT JENA-MP	M/S. S.S.S MOHANTY
242	WP(C)/28779/2019 18379/2019	M/S.MAHAVEER ENTERPRISES-MP	M/S.PRANAB KUMAR SAMANTRAY
243	WP(C)/3055/2019 18380/2019	M/S.SHRI BASUDEV COAL INDUSTRIES-MP	M/S.AMIT PRASAD BOSE
244	WP(C)/8818/2018 18381/2019	SURU APPALANARASAYYA-MP	M/S.S.S.RAO
245	WP(C)/8615/2003 18382/2019	SURU APPALANARASAYYA-MP	M/S.S.S.RAO
246	WP(C)/8617/2003 18383/2019	SATYA SEKHAR RATH-MP	M/S.R.R.PATTANAİK
	WP(C)/20212/2019		

247	18384/2019 WP(C)/28783/2019	SUBASH CHANDRA RAULA-MP	M/S.RAMDAS ACHARYA
248	18385/2019 WP(C)/28784/2019	MANJUSHA SINGHANIA-MP	M/S.BIBEKANANDA BHUYAN
249	18386/2019 WP(C)/28786/2019	SURESH KUMAR BARIK-MP	ASHOK KUMAR MOHAPATRA
250	18387/2019 WP(C)/28787/2019	PRATAP CHANDRA HUI-MP	M/S.DILLIP KUMAR ROY
251	18388/2019 WP(C)/28789/2019	DIBAKAR ROUT-MP	BIDYADHAR PRADHAN
252	18389/2019 WP(C)/13339/2016	NILAMADHABA KHUNTIA-MP	M/S.ANJAN KU.BISWAL
253	197/2019 RFA/81/2011	BENGA BEHERA and ORS.-MP	
254	199/2019 RFA/71/2014	G.CHUDAMANI-MP	
255	1070/2019 RSA/3/2016	ASHALATA PATHI-MP	
256	1078/2019 RSA/342/2014	KHURDA DIST.ATHELETI-MP	
257	1330/2019 BLAPL/7915/2019	SITAKANTA MOHANTY-MP	
258	1332/2019 BLAPL/10117/2019	DEVAKANIDAN SHARMA-MP	
259	1334/2019 BLAPL/8626/2019	CHANDAN BEHERA-MP	
260	1663/2019 FAO/643/2018	STATE OF ODISHA-MP	
261	1664/2019 FAO/490/2017	STATE OF ORISSA-MP	
262	2203/2019 ABLAPL/16740/2019	JAYANTA KUMAR NANDI-MP	
263	2204/2019 ABLAPL/16029/2018	RANGADHAR BAI-MP	BIBHUDANANDA MOHAPATRA
264	2205/2019 ABLAPL/7268/2019	PRAMILA SETHI-MP	BIBHUDANANDA MOHAPATRA
265	2206/2019 ABLAPL/2237/2018	BASANTA BAGARTY-MP	
266	2207/2019 ABLAPL/13206/2019	SWADHINA@SADINA MALLICK-MP	
267	2208/2019 ABLAPL/8592/2019	BHARAT CHANDRA PATI-MP	
268	2209/2019 ABLAPL/14955/2019	RANJAN KUMAR BHOI-MP	
269	2210/2019 ABLAPL/15971/2017	SOBHAN SUBRAJIT PATRA@SANU-MP	
270	2211/2019 ABLAPL/10223/2019	NISHITH KUMAR MOHARANA-MP	
271	2212/2019 ABLAPL/4818/2018	ABINASH PARIDA-MP	
272	2213/2019 ABLAPL/4527/2019	RAJA MANSINGH RATHORE-MP	
273	2551/2019 CRLMC/2032/2019	SOMANATH MUDULI-MP	
274	18299/2019 WP(C)/27963/2019	MADHUSMITA BARIK-MP	M/S. R.P.KAR
275	18301/2019 WP(C)/9882/2019	DR.BISWANATH AGRAWALA-MP	
276	18313/2019 WP(C)/15293/2019	GITARANI MOHANTY-MP	
277	18320/2019 WP(C)/23367/2019	GHASIRAM SOREN-MP	
278	18350/2019	P.RAJESWARI NARAM-MP	

279	WP(C)/23843/2015 18351/2019	KHAGESWAR DASH-MP
280	WP(C)/5546/2016 18376/2019	JEMADEI PRADHAN @ JEMADEI PRADHAN-MP
281	WP(C)/21808/2018 18377/2019 WP(C)/21396/2019	KURASAKATLA SANDEEP KUMAR-MP